



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 14 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/264/2018 (HEARING) FIXED	THE UNION OF INDIA AND 5 ORS Versus SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. U K NAIR MR. A CHETRY MR. M P SARMA
2	WP(C)/838/2018 (HEARING) FIXED	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
	WITH I.A.(Civil)/3690/2022 in WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA	MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT) SC, SAD
3	WA/27/2019 (HEARING) FIXED	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
4	WA/186/2019 (HEARING) FIXED	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL

5	WA/220/2019 (HEARING) FIXED	OM PRAKASH PANDIT AND 3 ORS. Versus SMTI. SANTI BHUYAN BARMAN AND 3 ORS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM MR. M DAS MR. B D DEKA SC, REVENUE FOR CAVEATOR
6	WA/229/2021 (HEARING), FIXED (PERSONAL APPEARANCE)	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
7	WA/186/2022 (HEARING) FIXED	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MR. T DAS (r-817-821) MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) MR. S BISWAKARMA MR. M ALOM (r-793-816)
	WITH			
8	WA/215/2022	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU. MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH
	WITH			
9	WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/2926/2022 in WA/222/2022	NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU. MR. K N CHOUDHURY
	WITH			
10	WA/282/2022	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA SC, RMSA GA, ASSAM
	WITH			
11	WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	SC, EDU
	WITH			
12	WA/284/2022	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, SEC. EDU.
13	WA/353/2022 CAVT. NO.11912/022, (HEARING) FIXED	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
14	WP(C)/4236/2023 (HEARING),WITH OFFICE RECORDS, FIXED	C LALSAWMLIANA (SR EE) AND 14 ORS Versus THE STATE OF MIZORAM AND 4 ORS	J C LALNUNSANGA	AG, MIZORAM

- FOR ORDERS -

15	Cont.Cas(C)/420/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
16	WA/68/2021 FIXED	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
17	Cont.Cas(C)/177/2023	UJJAL ROY CHOUDHURY Versus AVINASH P JOSHI AND ANR	MR. S BANIK MR. D. BORAH	MR. D SAIKIA (R-2) MR. D P BORAH (R-2)
18	Cont.Cas(C)/499/2023	SYED SAHIDUL ISLAM AND ANR Versus SURESH KUMAR	MS. T SOM MR. P TELI MS. L ISLAM	
19	I.A.(Civil)/1457/2023 in WA/5288/2023 WITH WA/5288/2023 (Filing Number)	BIKRAMJIT ROY Versus THE STATE OF ASSAM AND 5 ORS. BIKRAMJIT ROY Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A R BHUYAN MR. R ISLAM MR N SARMA MR. R ISLAM	SC, ELEM. EDU MR. M R KHANDAKAR (R-6) GA, ASSAM
20	I.A.(Civil)/2267/2023 FIXED in WA/8322/2023 WITH WA/8322/2023 (Filing Number) WITH WA/8818/2023 (Filing Number) WITH I.A.(Civil)/2132/2023	DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS. DR PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS F DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS B	MR D C K HAZARIKA MS J KALITA J BEZBARUAH MR D C K HAZARIKA MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE SC, SEBA SC, HIGHER EDU GA, ASSAM SC, SEBA
<u>- FOR FRESH ADMISSION WITH STAY/BAIL -</u>				
22	PIL/56/2023	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, WPT AND BC
23	WA/264/2023 FIXED	KRISHNA BHARALI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.
24	WA/284/2023 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus JAGADAMBA TEXTILE	MR. D NATH	DY.S.G.I.
25	WA/252/2023	THE STATE OF ASSAM AND 2 ORS. Versus AUNTYS CREATION AND 2 ORS.	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MR H BETALA (r-1) MR. T DOLEY DY.S.G.I.
26	WA/288/2023	THE STATE OF ASSAM AND 2 ORS Versus GOENKA SYNTHETICS	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
27	WA/289/2023	STATE OF ASSAM Versus M S R CHOUDHARY	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
28	WA/290/2023	STATE OF ASSAM AND ORS Versus KESHAV TEXTILE	MR. D NATH SR. GA, ASSAM	DY.S.G.I.

29	WITH WA/291/2023	STATE OF ASSAM Versus LOKNATH FABRICS	MR. D NATH MR. D NATH	DY.S.G.I.
30	WITH WA/292/2023	STATE OF ASSAM Versus S VINAYAK TEXTILE	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
31	WITH WA/293/2023	STATE OF ASSAM Versus HEERA COLLECTION	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
32	WITH WA/294/2023	THE STATE OF ASSAM AND 2 ORS. Versus SETHI SAREES	MR. D NATH	DY.S.G.I.
33	WITH WA/295/2023	THE STATE OF ASSAM AND 2 ORS. Versus BUWARI SILK HOUSE AND ORS.	MR. D NATH	
34	WITH WA/297/2023	THE STATE OF ASSAM AND 2 ORS. Versus DIGH BANI AND 2 ORS.	MR. D NATH	
35	WITH WA/298/2023	THE STATE OF ASSAM AND 2 ORS. Versus NISHANT ENTERPRISE AND 2 ORS.	MR. D NATH	
36	WITH WA/299/2023	THE STATE OF ASSAM AND 2 ORS. Versus SINGHAL TEXTILES AND 2 ORS.	MR. D NATH	
37	WITH WA/300/2023	THE STATE OF ASSAM AND 2 ORS. Versus MEM SAAB AND 2 ORS.	MR. D NATH	
38	WITH WA/301/2023	THE STATE OF ASSAM AND 2 ORS. Versus SAMRATH TEXTILE AND 2 ORS.	MR. D NATH	
39	WA/296/2023 CAVT. NO.08252/023, FIXED	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/2258/2023 in WA/296/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL FOR CAVEATOR
40	WA/302/2023 FIXED	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA	SC, PWD
	WITH I.A.(Civil)/2261/2023 in WA/302/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA	SC, PWD
41	WA/325/2023 FIXED	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN SC, I O C
	WITH I.A.(Civil)/8762/2023 (Filing Number) in WA/325/2023	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA	

42	WITH WA/262/2023 CAVT. NO. 06602/023,	DIPTI DAS Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C FOR CAVEATOR
	WITH I.A.(Civil)/2294/2023 in WA/262/2023	DIPTI DAS, Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
43	W.P.(CrI.)/30/2023	ASHALATA MITRA (BAISHYA) Versus BIMAL MITRA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM J DAS MR. S. SUR MR S AFRIDI	SC, GHC
44	WP(C)/4629/2023 FIXED	DR. DIPANKAR BARMAN Versus STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR R SENSUA M. A. OASIS	GA, ASSAM SC, GHC
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
45	WA/274/2022 FIXED	CENTER FOR ENVIRONMENT PROTECTION (CEP) Versus THE STATE OF MIZORAM AND ORS. B	MS S DAS DILME R.M. MOMIN MR LALNUNMAWIA	MR. P D NAIR (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR. A CHETRY (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR. P GOSWAMI (r-5) MR G ALAM (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR S DAS (R-41 TO 50) MR. H ROHMAN (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) S R A NASER (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR K DEKA (R-41 TO 50) S BORA (r-5) MS S GOYAL (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR H K SARMA (r-5) MR BHARGAV DAS (r-5) ADDL. GA, MIZORAM AG, MIZORAM
	WITH I.A.(Civil)/2042/2023 in WA/274/2022	THE NORTH EASTERN ELECTRIC POWER CORPORATION (NEEPCO) LTD, Versus CENTER FOR ENVIRONMENT PROTECTION (CEP) AND 682 ORS E	MR. P GOSWAMI S BORA (r-5) MR H K SARMA (r-5)	ADDL. GA, MIZORAM
46	WP(C)/7297/2022 FIXED	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS Versus THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL MR. P N GOSWAMI, ADDL. ADVOCATE GENERAL, ASSAM MR S P DAS
		HEARING		
47	CrI.A./419/2019 <u>3 Y 11 M 26 D</u> :WITH LCR 3 FILES, P.B. 2 NOS.	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023				
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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday, 23rd August 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3696/2023 B/O	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MR D K ROY	SC, SEC. EDU. GA, ASSAM
2	WP(C)/4142/2023 FIXED	AMRAWATI DOLEY Versus THE STATE OF ASSAM AND 7 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
3	WP(C)/4278/2023 FIXED	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
4	WP(C)/4599/2023	PULAKESH GOGOI Versus THE STATE OF ASSAM 3 ORS	MR. D GOGOI MR. P DEKA	SC, SEC. EDU. GA, ASSAM
5	WP(C)/4764/2023	PRATAP SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. GA, ASSAM
6	WP(C)/4766/2023	INDRAJIT DHAR Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, SEBA
7	WP(C)/4767/2023	ABDUL MAZID MIAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM MR G U AHMED	SC, SEC. EDU. GA, ASSAM
8	WP(C)/4771/2023	JITUL PRATIM RAJ Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	SC, SEC. EDU. GA, ASSAM
9	WP(C)/4774/2023	RAHMAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR. ARIF AHMED MR. M H ALI	SC, EDU
10	WP(C)/4775/2023	AMINUR ISLAM Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ	SC, SEC. EDU. GA, ASSAM SC, AG
11	WP(C)/4781/2023	JYOTSNA K BISWAL ROUT Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G U

12	WP(C)/4792/2023	RIJU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR. S KAR	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4803/2023	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU. SC, SEC. EDU.
14	WP(C)/4810/2023	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
15	WP(C)/4814/2023	NABUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
16	WP(C)/4819/2023	ZAKARIA HALIM AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
ORDER (STAY VACATING)				
17	I.A.(Civil)/445/2023 in WP(C)/6333/2022	DR. MADHAB SUTRADHAR, Versus DHANASHREE KALITA AND 5 ORS.	MR P BHARDWAJ	SC, HIGHER EDU MR D MAHANTA
	WITH WP(C)/6333/2022	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU MR P BHARDWAJ (r-6) MR. M SARMA (r-5) SC, BTC
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/3175/2022 in WP(C)/1066/2022	ASHRAF HUSSAIN Versus ALI AKBAR AND 6 ORS.	MR J ABEDIN P. GHOSH	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/1066/2022	ALI AKBAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, ELEM. EDU GA, ASSAM MR M AHMED
19	I.A.(Civil)/2211/2023 in Cont.Cas(C)/402/2020	AKHIL CHANDRA DEVA SARMA Versus PREETOM SAIKIA AND 4 ORS.		
	WITH Cont.Cas(C)/402/2020	AKHIL CHANDRA DEVA SARMA Versus PREETOM SAIKIA AND 3 ORS.	MR. B KUMAR	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2)
ADMISSION				
20	WP(C)/4307/2015 FIXED	MADAN TALUKDAR Versus THE STATE OF ASSAM AND 10 ORS	MSB DEVI MR.G GOSWAMI	GA, ASSAM(R-3) MS. M BARMAN MR.D SARMA(R-11) MR. A GOGOI (R-9) MR. M ISLAM MR.B BARMANR-11 MR.J DAS(R-10) SC, ELEMENTARY EDUCATION(R-1,2,4 TO 9)
21	WP(C)/609/2018	RON KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MR. B J TALUKDAR MR J CHUTIYA MS. S KEMPRAI	SC, HIGHER EDU MS. R B BORA (GA, ASSAM, R-5,6) MR. B GOGOI (SC, FINANCE DEPT., R-5,6) SC, DIMA HASAO

22	WITH WP(C)/737/2018	HARUN RASHID LASKAR Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR J CHUTIYA MR. P TALUKDAR MR S SARMA MS. S KEMPRAI	SC, HIGHER EDU SC, APSC SC, DIMA HASAO
23	WP(C)/466/2020	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA
24	WP(C)/1037/2020 B/O	BHUPALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. R NATH	SC, ELEM. EDU MR. B CHOUDHURY, LEARNED COUNSEL (SSA, ASSAM) SC, SEBA
25	WP(C)/4412/2021	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
26	WP(C)/4686/2021 FIXED	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
27	WITH WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
28	WP(C)/7024/2021 B/O	DR. DIPIKA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU
29	WP(C)/8175/2022 FIXED	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	SC, SEC. EDU. MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5) SC, FINANCE
30	WP(C)/1357/2023 B/O	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M ALI H R KHAN	SC, ELEM. EDU SC, FINANCE
31	WP(C)/1845/2023 B/O	MRS. JYOTI SINGH PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARMA	SC, HIGHER EDU
32	WP(C)/1936/2023 FIXED	GAZI RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR M CHOUDHURY MR N SARMA MR. M MONDAL	SC, SEC. EDU. MR S MUKTAR (R-4) MR. S RAHMAN (R-4)
33	WP(C)/2214/2023 CAVT. NO.02272/023, B/O	JAYANTA KUMAR SARMA Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. P J PHUKAN(R-5,6) MR. P J PHUKAN(R-5,6) MR. A CHAMUAH, SC, UNIVERSITY GRANTS COMMISSION, (RESPONDENT NO. 7) SC, KKHSOU MR. ARIF AHMED (R-5,6) FOR CAVEATOR
34	WP(C)/2597/2023 B/O	AMITABH BORAH Versus THE STATE OF ASSAM AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB	SC, SEC. EDU. GA, ASSAM
35	WP(C)/2870/2023 B/O	DIPEN TAMULI AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA
36	WP(C)/2909/2023 B/O	AMIYO KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

ORDERS

37	Cont.Cas(C)/124/2018 FIXED, WITH REVIEW PET./89/2017(D/O), WITH REVIEW PET./100/2016(D/O), WITH WP(C)/349/2009(D/O), WITH WP(C)/2567/2010(D/O), WITH WP(C)/3286/2014(D/O), WITH WP(C)/4054/2006(D/O), WITH WP(C)/4433/2001(D/O) WITH I.A.(Civil)/2413/2023 in Cont.Cas(C)/124/2018	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
38	Cont.Cas(C)/491/2019 FIXED	GOPAL CH. BARUAH AND 16 ORS. Versus NARAYAN KONWAR, ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. D BHUYAN	MR. A DEKA
39	Cont.Cas(C)/375/2021 B/O	SMTI GITANJALI KALITA Versus JAGADISH PRASAD BRAHMA, AES	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
40	Cont.Cas(C)/730/2022 B/O	RASHTRA BHASHA M.E. SCHOOL Versus SURANJANA SENAPATI, ACS	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. S BORA
41	I.A.(Civil)/3092/2022 in Cont.Cas(C)/59/2020 WITH Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS. SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. M KHAN MR A K DAS J. AKTAR MR. SURAJIT DAS MR A W AMAN MR A W AMAN MR S A BARBHUYAN MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
42	I.A.(Civil)/2509/2022 in Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	
43	MC/61/2023 WITH CONT.CASE(C)/139/2018 (D/O) in MC/21/2023	INDIRA BALA KALITA AND 2 ORS. Versus RAMESH CHAND JAIN AND 3 ORS.		
44	Cont.Cas(C)/107/2023 FIXED	ASHUTOSH DAS Versus BIJOYA CHOUDHURY AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
45	Cont.Cas(C)/383/2023	NAVAYYOTI L P SCHOOL AND ANR Versus NARAYAN KONWAR AND 4 ORS	MRS. K DEVI B. M. KALITA MS S A KHALIFA	
46	WP(C)/477/2023 B/O, WITH WP(C)/2746/2013 (D/O)	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU
47	Cont.Cas(C)/501/2023	MUSTAQUE AHMED Versus NARAYAN KONWAR, IAS	MR. A R BHUYAN MR N Z CHOUDHURY	
48	WP(C)/825/2023 B/O	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
49	I.A.(Civil)/1515/2023 WITH WP(C)/2172/2016 (D/O) in WP(C)/2172/2016 WITH MC/40/2023	RASHIKUL ISLAM, Versus THE STATE OF ASSAM AND 6 ORS RASHIKUL ISLAM, Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR Z HUSSAIN	R ISLAM SC, SECONDARY EDUCATION R ISLAM SC, SECONDARY EDUCATION

49	I.A.(Civil)/1934/2023 in WP(C)/6667/2010	DEBDUT NATH, Versus THE STATE OF ASSAM AND 4 ORS	MS. I DAS	SC, EDU SC, FINANCE DEPTT.
	WITH WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU
50	WP(C)/3543/2023 B/O	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 2

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/649/2023 CRL.A.(J) 50/2019, CRL.A.(J) 51/2019(BOTH D/O), P.B.-2, FIXED IN RE- INSPECTOR GENERAL OF PRISONS in CRL.A(J)/50/2019	XXXXXXX Versus IN RE- INSPECTOR GENERAL OF PRISONS AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	MS. R D MOZUMDAR, AMICUS CURIAE(R-4) MS. D SAIKIA, AMICUS CURIAE(R-3)

LEAVE NOTE OF ADVOCATES FOR 23/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 AB/2923/2023	TUJAMMEL HAQUE Versus THE STATE OF ASSAM	MR S KHAN MS A BEGUM	PP, ASSAM
2 WP(C)/4433/2023 FIXED	ASHOK KUMAR SEAL AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, ELEM. EDU SC, FINANCE
3 WP(C)/4451/2023	DR. SAMEDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC SC, FINANCE
4 WP(C)/4562/2023	BAIJAYANTI BORDOLOI Versus UNION OF INDIA AND 2 ORS	MR. R M CHOUDHURY	DY.S.G.I.
5 WP(C)/4571/2023 B/O	JAGAT CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
6 WP(C)/4594/2023	CHENIRAM ENGTI @ CHENI RAM ENGTI Versus THE STATE OF ASSAM AND 4 ORS	MR B BORA MR P S RAJA MS H.K.KASHYAP	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
7 WP(C)/4600/2023	SARUJ BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, P AND R.D. GA, ASSAM
8 WP(C)/4762/2023	HEMAI TIMUNG Versus THE STATE OF ASSAM AND 4 ORS	MR B BORA MR P S RAJA MR A B DUTTA MS H.K.KASHYAP	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
9 WP(C)/4777/2023	RAM MOHAN HAZARIKA AND 5 ORS Versus UNION OF INDIA AND 4 ORS	MS D MEDHI MR P R SARMA B ALI SK MR P SONOWAL	DY.S.G.I. SC, I O C
10 WP(C)/4784/2023	MASARRAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	SC, FOREST

11	WP(C)/4785/2023	PRAFULLA SARMAH BARUAH Versus THE ASSAM POWER DISTRIBUTION COMPNY LTD AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, APDCL
12	WP(C)/4816/2023 B/O	JOHIRUL ISLAM AND 22 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR A H AHMED	SC, SEC. EDU. GA, ASSAM
13	WP(C)/4820/2023 B/O	MONTU CHANDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS ADMISSION	MR. M R KHANDAKAR MR A H AHMED	SC, SEC. EDU. GA, ASSAM
14	WP(C)/2225/2015	BAIKUNTHA CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MR.G UZIR MR.T DAS MR.S M BARUAH MR S BORTHAKUR MR.M SAIKIA MS.A BORA MR.C SHARMA MR. D GOGOI	MR.C BARUAH(R-4) GA, ASSAM(R-1TO3) SC, AG
15	WP(C)/4714/2015 FIXED, WITH WP(C)/4717/2015 (D/O)	DEBASIS DAS Versus UNITED BANK OF INDIA and 5 ORS,	MR.A DASGUPTA MS.B DAS	MR.S DUTTA MR.C SHARMA
16	WP(C)/1291/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS R-5 MR.G DAS(R-5) ASSTT.S.G.I. SC, INDUSTRIES SC, NEDFI
17	WITH WP(C)/1284/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES ASSTT.S.G.I. SC, NEDFI
18	WITH WP(C)/1286/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS(R-5) MR.G DASR-5 SC, INDUSTRIES ASSTT.S.G.I. SC, NEDFI
19	WITH WP(C)/1287/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS(R-5) MR.G DAS(R-5) ASSTT.S.G.I. SC, INDUSTRIES SC, NEDFI
20	WITH WP(C)/1295/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES SC, NEDFI ASSTT.S.G.I.
21	WITH WP(C)/1298/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS(R-5) MR.G DAS(R-5) MR A KALITA (SC, COMMERCE & INDUSTRIES DEPT.) ASSTT.S.G.I. SC, NEDFI
22	WITH WP(C)/1301/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS R-5 MR.G DAS(R-5) SC, NEDFI ASSTT.S.G.I. SC, INDUSTRIES

23	WITH WP(C)/1304/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DASR-5 MR.G DAS(R-5) ASSTT.S.G.I. SC, INDUSTRIES SC, NEDFI
24	WITH WP(C)/1307/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS(R-5) MR.G DAS(R-5) ASSTT.S.G.I. SC, NEDFI SC, INDUSTRIES
25	WP(C)/3250/2020	CHUNINDRA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS R P BARUAH	SC, ELEM. EDU MR. S S ROY, GA, ASSAM MR B KAUSHIK, SC, ELEMENTARYEDU. DEPTT.
26	WP(C)/1247/2021 FIXED	PHUKAN CH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH MR. M C DAS	SC, AG MR. R K TALUKDAR SC, IRRIGATION SC, FINANCE
27	WITH WP(C)/174/2019	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, IRRIGATION
28	WITH WP(C)/277/2022	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MS. P K DEVI	GA, ASSAM MR. R BORPUJARI (R-5) SC, IRRIGATION DEPTT.
29	WP(C)/5461/2021	BHANITA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. R SARMA	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE
30	WITH WP(C)/5328/2021	PROMOD CHANDRA KAKATI AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
31	WP(C)/1738/2022 FIXED	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (R-3)
32	WP(C)/1884/2022 FIXED	KHALILUR RAHMAN DEWAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
33	WP(C)/2811/2022	BANIKANTA NATH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B KUMAR	SC, ELEM. EDU
34	WP(C)/3181/2022	SARIFAT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, SEC. EDU. SC, AG (A AND E) SC, P AND R.D. MS. A HUSSAIN MR R ISLAM MS M DEKA SC, TREASURY SC, FINANCE
35	WP(C)/3606/2022	UMESH CH BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
36	WP(C)/4650/2022 FIXED	AMARENDRA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR A SHARMA	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
37	WP(C)/4817/2022	PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM

38	WP(C)/7280/2022 FIXED	CHAN MAMUDH MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU
39	WP(C)/587/2023 FIXED	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, PWD ROAD GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
40	WP(C)/870/2023 FIXED	MRS. ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (R-8) MR. B TALUKDAR (R-1, R-3, R-4, R-5 & R-6) MR. S R BORUAH (R-2)
41	WP(C)/1440/2023 FIXED	JOGEN CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH	GA, ASSAM
42	WP(C)/1481/2023 FIXED	SMTI. BASANTI SINHA Versus THE STATE OF ASSAM AND 10 ORS	MR. D K DAS MS. P BHUYAN S DAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
43	WP(C)/2024/2023 B/O	ALTAF ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI	SC, CO OP
44	WP(C)/2212/2023 FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU
45	WP(C)/2820/2023 FIXED	MD. ABDUL ODUD BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
46	WP(C)/3474/2023 FIXED	SHILLA MAHATOO @ SHEELA MAHATOO Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU SC, BTC SC, FINANCE
47	WP(C)/4152/2023 FIXED	BORSING TERANG Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
<u>BAIL HEARING (BA)</u>				
48	Bail Appln./2769/2023 FIXED	ANJU DAS Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
<u>BAIL HEARING</u>				
49	AB/2468/2023 FIXED	MANIK ALI @ MAINKA ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR R ISLAM	PP, ASSAM
<u>ORDERS</u>				
50	Review.Pet./185/2019 IN WP(C)/7377/2019(D/O)	SRI BHASKAR PRATIM BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR G PHUKAN MR. T DEORI	GA, ASSAM SC, HEALTH
51	Review.Pet./61/2020 IN WP(C)/286/2016(D/O), WITH WP(C)/1622/2003(D/O), WITH WP(C)/7560/2003(D/O), WITH WP(C)/3861/2004(D/O), WITH WP(C)/4714/2010(D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
52	Review.Pet./42/2021 IN WP(C)/5729/2019(D/O)	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR

53	Review.Pet./106/2021 FIXED, IN WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI (r-8) MR. N J KHATANIAN MS. D MUSAHARY MR K KASHYAB (r-8) MR. R BARPUJARI SC, FINANCE
54	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
55	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
56	Review.Pet./64/2022 IN WP(C)/1660/2022(D/O)	HADIA NILOFAR KHALIL AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, NHAI SC, NHIDC MR. C BARUAH,CGC
57	Review.Pet./44/2023 IN WP(C)/6809/2022(D/O)	CHIMPI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
58	Review.Pet./86/2023 IN WP(C)/6596/2022(D/O)	CHARU KALITA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	SC, ELEM. EDU SC, FINANCE
59	Review.Pet./102/2023 B/O, WITH WP(C)/4413/2022 (D/O)	RANADHIR ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS S A KHALIFA MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
60	I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4234/2023 B/O	BENUDHAR GOGOI AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHDC SC, REVENUE
2	WP(C)/4235/2023 B/O	PRABIN BORUAH @ SONOWAL AND 11 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHDC SC, REVENUE
3	WP(C)/4765/2023	M/S BY THE WAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S SHARMA	SC, GMC
4	WP(C)/4768/2023	RABIA BEWA Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, REVENUE SC, FINANCE
5	WP(C)/4772/2023	TULIKA DAS @ TULIKA MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
6	WP(C)/4783/2023	HAMIDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A ALI MR. Y ALI S ALI	GA, ASSAM
7	WP(C)/4787/2023	TIKENDRA NATH CHAMUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MR. F A FAROOQUE	GA, ASSAM SC, REVENUE
8	WP(C)/4794/2023	SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM
9	WP(C)/4796/2023	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM
10	WP(C)/4799/2023	BHUJIA DEVI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MR. P TELI	SC, REVENUE

11	WP(C)/4802/2023	M/S KOTA DALL MILL Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. K P MAHESWARI MR. A GOYAL MR A CHOUDHURY	GA, ASSAM
12	WP(C)/4804/2023	INDIRA RONGPHARPI AND 3 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	SC, REVENUE SC, K A A C
13	WP(C)/4806/2023 B/O	PRABEEN KR. MASKARA Versus THE STATE OF ASSAM 3 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
14	WP(C)/4807/2023	SUNIL KALITA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 5 ORS	MR. R SARMA MS DIPALI DUTTA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
15	WP(C)/4813/2023	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS.	MRS A K CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	GA, ASSAM
16	WP(C)/4817/2023	SRI SANJAY GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	A NEOG MS M KAKOTY MR. A SANDILYA MR R DAS	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
17	I.A.(Civil)/2228/2023 in Cont.Cas(C)/251/2023 WITH Cont.Cas(C)/251/2023	NABAJEET DAS Versus ANURAG GOEL, I.A.S	MR. U K NAIR	
18	I.A.(Civil)/2230/2023 in Cont.Cas(C)/699/2022 WITH Cont.Cas(C)/699/2022	NABAJEET DAS Versus ANURAG GOEL, I.A.S.	MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA	
19	I.A.(Civil)/2256/2023 in Cont.Cas(C)/696/2022 WITH Cont.Cas(C)/696/2022	SUBAL CHANDRA SAHA Versus ANURAG GOEL, IAS	MS D MAHANTA	
20	I.A.(Civil)/2404/2023 in Cont.Cas(C)/661/2022 WITH Cont.Cas(C)/661/2022	SUBAL CHANDRA SAHA Versus ANURAG GOEL, IAS AND ANR MANIK BRAHMA MUSHAHARY, Versus ANURAG GOEL, MANIK BRAHMA MUSHAHARY Versus ANURAG GOEL	MR. U K NAIR MR. A BORO MS. D MAHANTA MR. A BORO MR. A BORO MS. D MAHANTA	
21	I.A.(Civil)/2407/2023 in Cont.Cas(C)/700/2022 WITH Cont.Cas(C)/700/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS	MR. U K NAIR	
		MD. NURUL HOQUE Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA MR. U K NAIR	MR. B CHOUDHURY MR P NAYAK
		HAFIZUR RAHMAN, Versus ANURAG GOEL, IAS		
		HAFIZUR RAHMAN Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHETIA	

ADMISSION

22	WP(C)/3307/2022 FIXED	NIJAM UDDIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM
23	WP(C)/3413/2022	FRIDOUS SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	GA, ASSAM MR. P HAZARIKA (R-3 & 4) MS. P. BORAH (R-3 & 4)
24	WP(C)/3519/2022	MD. NEKIBUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM	GA, ASSAM MR. N N JHA (R5) MR. M UDDIN (R5) MS M SAHOO (R5) MS P DAS SC, GMC SC, G M D A
25	WP(C)/4596/2022 FIXED	CHETAN PASARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
26	WITH WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
27	WITH WP(C)/4921/2022	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
28	WP(C)/4972/2022	SMTI. RATNA KAKATI AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MR. A BARUA MR D SAIKIA	GA, ASSAM MR S MUKTAR (R-4,5,6) MR. A U CHOUDHURY (R-4,5,6) MR. K GOGOI SC, REVENUE
29	WITH WP(C)/4793/2022	BHADRESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR R GAUR MR J C GAUR MS. M GAUR MR D SAIKIA	GA, ASSAM MR S MUKTAR (R-4) MR. S RAHMAN(R-4) MR. K GOGOI SC, REVENUE
30	WP(C)/4987/2022	MASARAF ALI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MR . B MALAKAR	GA, ASSAM SC, REVENUE
31	WP(C)/5931/2022	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. P J BARMAN MS. S. MOCHAHARI MR. S DUTTA MR P KALITA MR S DUTTA	SC, CO OP GA, ASSAM MR. S P ROY (R6) JYOTISH DAS (R6)
	WITH I.A.(Civil)/3168/2022 in WP(C)/5931/2022	MRINAL KR. SAIKIA Versus SRI PARESH CHANDRA HALOI AND 4 ORS.	MS. M BHATTACHARJEE	
	WITH I.A.(Civil)/3170/2022 in WP(C)/5931/2022	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR A DASGUPTA MR P KALITA	SC, CO OP GA, ASSAM
32	WP(C)/5939/2022 FIXED	SONITPUR DHATRI SEWA SAMITY Versus THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN	GA, ASSAM MR K KHANNA (R2) MS M DAS (R2)
33	WP(C)/6031/2022 FIXED	ASSAM HATIFANDI UNION Versus THE STATE OF ASSAM AND 2 ORS.	MR F Z MAZUMDER	GA, ASSAM
34	WP(C)/6864/2022	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

35	WITH WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
36	WITH WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
37	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
38	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
39	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
40	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
41	WP(C)/7321/2022 FIXED	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
42	WP(C)/8453/2022 B/O	SAILENDRA KUMAR NATH Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, AFDC
43	WP(C)/1542/2023 B/O	KUSUM KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
44	WP(C)/1800/2023 FIXED	DILIP CHANDRA BORAH Versus THE STATE OF ASSAM AND 12 ORS	MR. P MAHANTA MR J K BORDOLOI MS. P SAHARIA	MR. P SARMA (R13) P. DEKA (R13) SR. GA, ASSAM
45	WP(C)/2625/2023	BACHAN SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM
46	WP(C)/2935/2023 B/O	NIRADA MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE

47	WP(C)/3262/2023	APURBA BALLAV GOSWAMI Versus THE UNION OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MS. ANASUYA C	MR H K DAS (r-5,6) MR. K K PARASAR (R-1-4) MR N K SARMA (r-5,6) DY.S.G.I.
<u>ORDERS</u>				
48	I.A.(Civil)/2276/2021 in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS Versus M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF
	WITH Co.Pet./3/2015	M/S BHURA BROTHERS AGENCIES Versus M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)
	WITH I.A.(Civil)/2575/2022 in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) Versus M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA
49	Cont.Cas(C)/613/2022 FIXED	M/S. DONYI POLO ENTERPRISES AND ANR Versus MUKESH SAHU AND 2 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	
50	WP(C)/741/2022	DULAL BORA Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
51	WP(C)/7855/2022	MADHAB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S P ROY JYOTISH DAS	GA, ASSAM MR. R BARUAH (R6) MR. A IKBAL (R6) MS. M NATH (R6) MS. S KUMARI MR J U AHMED (R6)
52	Cont.Cas(C)/145/2023 FIXED	ZEETENDRA SALAI Versus MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
53	Cont.Cas(C)/153/2023	KODBANU BIBI Versus KEERTHI JALLI	MR. L R MAZUMDER MR. A ISLAM	
54	Cont.Cas(C)/279/2023	ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 3 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA (R-2) MR R M DAS (R-1) MR. D NATH (R-2) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
55	Cont.Cas(C)/280/2023	RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 3 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-2) MR R M DAS (R-1) MR. D NATH (R-2) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
56	I.A.(Civil)/1365/2023 in WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS	GA, ASSAM SC, RAILWAY SC, REVENUE

WITH

WP(C)/8426/2022

BALEN KALITA AND 4 ORS
Versus
 UNION OF INDIA AND 5 ORS

MR. A K DAS
 MR. M J GOGOI

GA, ASSAM
 MR. C K S BARUAH
 DY.S.G.I.
 SC, REVENUE

WITH

I.A.(Civil)/844/2023
in WP(C)/8426/2022

BALEN KALITA AND 4 ORS
Versus
 UNION OF INDIA AND 5 ORS

MR. A K DAS
 MR. M J GOGOI

GA, ASSAM
 MR. C K S BARUAH
 DY.S.G.I.
 SC, REVENUE

WITH

I.A.(Civil)/2120/2023
in WP(C)/8426/2022

BALEN KALITA AND 4 ORS
Versus
 UNION OF INDIA AND 5 ORS
 SMTI. SIRINJANA BARUA AND ANR
Versus
 THE UNION OF INDIA AND 4 ORS

MR. A K DAS
 MR. M J GOGOI

GA, ASSAM
 DY.S.G.I.
 SC, REVENUE

57 WP(C)/1974/2023
 FIXED

MR. K N CHOUDHURY
 MS N MAHANTA
 N GAUTAM
 MR. H G HAZARIKA

DY.S.G.I.
 GA, AP

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6306/2019 B/O	SAMSUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS S DAS MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/8778/2019 B/O	ROHITAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS M BARMAN MR. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/3110/2022 WITH LCR, B/O	NAZRUL HOQUE LASKAR @ NAZRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. B U LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/317/2023 FIXED	ANJU DEBNATH@ANJU BALA DEBNATH Versus THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/980/2023	MUSSTT ADURI KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/1552/2023 FIXED	SABURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4549/2023 FIXED	SULEKHA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
8	WP(C)/4763/2023	SUMITRA SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR B CHOUDHURY LEGAL AID COUNSEL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/4769/2023	ASIA KHATUN @ AYESA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M SHELM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4770/2023	BIMALA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4773/2023	ABDUL BAREK Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
12	WP(C)/4798/2023	NABAB ALI @ PAKHI Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4800/2023	ABIRON NESSA@ABIRON BIBI Versus UNION OF INDIA AND 5 ORS	MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
14	WA/157/2017	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
15	WP(C)/2657/2018 WITH LCR, FIXED	SAHIDA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4758/2018 WITH LCR, B/O	KAMELA BEGUM @ KAMELA KHATUN @ KUMELLA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/8771/2018 FIXED	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (r-1 TO 5) MR. S ALI (r-1 TO 5) SC, HEALTH MR. H KAKATI
18	WP(C)/1613/2019 WITH LCR	MARJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR K BHUYAN MR N ISLAM	MR H R A CHOUDHURY SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4,7)
19	WP(C)/4059/2019 WITH LCR	KHUDEJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. N UDDIN MR. M ISLAM MS. K JAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/4132/2019 WITH LCR	TAIJUDDIN @ MD. TAIJUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. P MAHANTA A RAHMAN MS A AHMED MR. M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

21	WP(C)/7041/2019 WITH LCR, B/O	MANJUWARA BEGUM @ MANSURA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/9231/2019 WITH LCR, B/O	FORHAD ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/4278/2020 WITH LCR, FIXED	SABITA ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN MR. W I CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/509/2022 WITH LCR	HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/8345/2022 WITH LCR, FIXED	MD. KASEM ALI AND 5 ORS Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/8351/2022 WITH LCR, FIXED	TOGORIBALA MONDAL@TAGARI BALA MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/1348/2023 FIXED	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM MR G U AHMED	GA, ASSAM
28	WP(C)/2174/2023 WITH LCR	MANTI MALLAH @ MALOTI DEVI MALLAH @ MONTI DEVI @ MOLOTI DEVI MALLAH Versus THE UNION OF INDIA AND 5 ORS.	MR. A AHMED MD A RAHMAN MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

29	WP(C)/4544/2022 FIXED	ALI HASSAN @ HASSAN ANSARI Versus XXX AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
30	I.A.(Civil)/2353/2023 WP(C)/6007/2018 (D/O) in WP(C)/6007/2018	KAMALA KHATUN, Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH	SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	I.A.(Civil)/2357/2023 WP(C)/4151/2023 (D/O) in WP(C)/4151/2023	MUSSTT NAZMA BEGUM, Versus THE UNION OF INDIA AND 5 ORS	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
32	I.A.(Civil)/2379/2023 WP(C)/169/2019 (D/O) in WP(C)/169/2019	ANOWARA BEGUM, Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. M AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
33	I.A.(Civil)/2384/2023 WP(C)/6011/2018(D/O) in WP(C)/6011/2018	JABEDA KHATUN, Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	I.A.(Civil)/2395/2023 WP(C)/2849/2022(D/O) in WP(C)/2849/2022	KULSAM NESSA @ MUSSTT. KALSUM BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

35	I.A.(Civil)/2396/2023 in WP(C)/4176/2023	MAHAR ALI, Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/4176/2023	MAHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	I.A.(Civil)/2398/2023 WP(C)/2605/2023 (D/O) in WP(C)/2605/2023	NOBIRON NESSA, Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MS. D GHOSH MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
HEARING				
37	WP(C)/6345/2017 WITH LCR, FIXED	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/608/2018 WITH LCR, FIXED	DALIMON NESSA Versus THE UNION OF INDIA	MR. A R SIKDAR MD A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG(SC,FT) ASSTT.S.G.I.
39	WP(C)/1894/2019 WITH LCR, B/O	RAHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/4889/2019 WITH LCR, FIXED	ABDUL KAYUM Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
41	WP(C)/5057/2019	ABU BAKKAR @ ABUBAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN SC, NRC MRS. R MOMTAZ SC, ECI	ASSTT.S.G.I. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
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8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/571/2021 <u>1 Y 10 M 28 D</u> :WITH LCR 5 FILES, P.B.-2 in CrI.A./218/2021 WITH CrI.A./218/2021	BIKASH DAS Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
2	CrI.L.P./34/2023 WITH OFFICE NOTE in CrI.A./3807/2023 WITH CrI.A./3807/2023 (Filing Number) WITH I.A.(CrI.)/577/2023	BIKASH DAS Versus THE STATE OF ASSAM AND ANR. THE STATE OF ASSAM Versus DILIP MANDAL @ BISWAS THE STATE OF ASSAM Versus DILIP MANDAL @ BISWAS A	MS. A HUSSAIN MR R ISLAM MS M DEKA PP, ASSAM	PP, ASSAM
3	CRL.A(J)/38/2023 <u>0 Y 6 M 17 D</u> :WITH OFFICE NOTE, LCR 4 FILES	JAN MAHATO Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/52/2023 <u>0 Y 6 M 12 D</u> :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	KHADEM MANDAL Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
5	CrI.A./53/2023 <u>0 Y 8 M 2 D</u> :WITH LCR 6 FILES	GOBRA GAUR @ GOUR @ GARH AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

	WITH I.A.(CrI.)/118/2023 in CrI.A./53/2023	GOBRA GAUR @ GOUR @ GARH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	CRL.A(J)/60/2023 <u>0 Y 5 M 14 D</u> :WITH OFFICE NOTE, LCR 4 FILES	BIRJA @ BIJA ORANG Versus THE STATE OF ASSAM	MS. SAGARIKA BARPUJARI (AMICUS CURIAE)	PP, ASSAM
7	CrI.A./176/2023 WITH OFFICE NOTE, LCR 3 FILES	LILA CHETRY Versus THE STATE OF ASSAM AND ANR.	MR. B CHETRI MR. U DAS	PP, ASSAM
8	I.A.(CrI.)/182/2023 WITH OFFICE NOTE, LCR 7 FILES in CrI.A./80/2023 WITH CrI.A./80/2023	GOROI DAS @ SARUPAI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS M DAS S K DAS	PP, ASSAM
9	CrI.A./229/2023 WITH OFFICE NOTE WITH I.A.(CrI.)/564/2023 in CrI.A./229/2023	MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J C GOGOI MR. S DAS	PP, ASSAM
10	CrI.A./232/2023 WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(CrI.)/572/2023 in CrI.A./232/2023	BITUL BORGHAIN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS N KASHYAP	PP, ASSAM
11	I.A.(CrI.)/595/2023 WITH OFFICE NOTE in CrI.A./246/2023 WITH CrI.A./246/2023	BAHARUDDIN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. N KASHYAP	PP, ASSAM
12	I.A.(CrI.)/736/2023 in CRL.A(J)/8010/2023 WITH CRL.A(J)/8010/2023 (Filing Number) WITH I.A.(CrI.)/8013/2023 (Filing Number)	BAHARUDDIN Versus THE STATE OF ASSAM AND ANR. MD. ASGAR ALI Versus THE STATE OF ASSAM AND ANR.	MR M AHMED MR. A HUSSAIN A. K. KANU MS M DAS	PP, ASSAM
		ASGAR ALI Versus THE STATE OF ASSAM AND ANR. A	MS M DAS	
		ASGAR ALI Versus THE STATE OF ASSAM AND ANR. A	MS M DAS	
<u>HEARING</u>				
13	CRL.A(J)/111/2018 <u>11 Y 5 M 14 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED	UPEN BASUMATARY Versus THE STATE OF ASSAM	MR. JASADHIR DAS, (AMICUS CURIAE)	PP, ASSAM
14	CrI.A./85/2023 <u>0 Y 6 M 14 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED	KAMAL DIHINGIA Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR R SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./95/2023 IN WP(C)/4172/2013 (D/O)	ON THE DEATH OF PULEN PHANGCHSO HIS LEGAL HEIRS BABURAM PHANGCHO AND ANR. Versus ASSAM BOARD OF REVENUE AND 2 ORS.	MR B D DAS MRS R DEKA MR. H R DAS	SC, REVENUE
2	Review.Pet./99/2023 FIXED, WITH WP(C)/1749/2022 (D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	

LEAVE NOTE OF ADVOCATES FOR 23/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2744/2023 FIXED	PRASANJIT GIRI Versus UNION OF INDIA	MR. D BHATTACHARJEE	MR. S C KEYAL SC, NCB
2	Bail Appln./2888/2023 FIXED	KADER ALI Versus THE STATE OF ASSAM AND ANR	MS M DAS MR. S MOLLAH	PP, ASSAM
3	Bail Appln./2928/2023	BABUL HUSSAIN Versus THE STATE OF ASSAM	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI	PP, ASSAM
4	Bail Appln./2929/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
5	Bail Appln./2934/2023	ASHOK KUMAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
6	Bail Appln./2937/2023	JOGESH KALITA Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
7	Bail Appln./2939/2023	RAJA DAS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
8	Bail Appln./2942/2023	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
9	Bail Appln./2943/2023	PRADIP GHOSH Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
10	Bail Appln./2944/2023	AJMAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR A RAZZAQUE	PP, ASSAM
<u>MOTION</u>				
11	Crl.Pet./801/2023	BHUMESH CHANDRA DUTTA Versus SRIMOTI CHINU SARKAR	MR R SENSUA	

12	Crl.Pet./816/2023	GIRIDHAR SARMA Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
13	Crl.Pet./832/2023	JITUMONI BORA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
14	Crl.Pet./833/2023	KYRSHANWELL SOHKHLET Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
15	Crl.Pet./870/2023	REAHAN UDDIN Versus THE STATE OF ASSAM AND ANR	Q A AKHTAR	PP, ASSAM
16	Crl.Pet./871/2023	SALATUR RAHMAN Versus HE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
17	Crl.Pet./872/2023	RAJIV PRASAD AND 5 ORS Versus RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	
18	AB/2913/2023	RAJU SHEIKH @ RAJU SK AND 3 ORS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
19	AB/2917/2023	ANGOM SUJIT SINGH Versus THE STATE OF ASSAM	MS. S E AHMED MS. N DEVI MD A A HUSSAIN	PP, ASSAM
20	AB/2920/2023	RABI CHANDRA SEAL @ RABI SEAL Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.Pet./102/2021 WITH LCR 1 FILE, B/O	NABAKANTA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. D MAZUMDAR MS. S KANUNGOE	MR. R B GOHAIN (R-2) MR A KHARSOHUM (R-2) PP, ASSAM
22	Crl.A./301/2023	JAMINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
23	Crl.A./304/2023	GOPAL PAUL Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
24	Crl.A./305/2023	HAJI KURBAN ALI AND ANR. Versus STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./1933/2023 WITH OFFICE NOTE, LCR FILE	HUMARA BEGUM AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
26	Bail Appln./2503/2023	DIPAK DAS Versus THE STATE OF ASSAM	MR. M BISWAS D TALUKDAR S K DAS	PP, ASSAM
27	Bail Appln./2506/2023 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
28	Bail Appln./2548/2023 FIXED	SAHINUR ALI @ SHAHINUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
29	Bail Appln./2565/2023 FIXED	BOKUL CHANDRA BORA Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. A TAMULI	PP, ASSAM
30	Bail Appln./2571/2023 FIXED	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
31	Bail Appln./2572/2023 FIXED	RIJAUL ISLAM Versus THE STATE OF ASSAM	MR. A M AHMED MR. S U AHMED P. GHOSH	PP, ASSAM

32	Bail Appln./2577/2023 FIXED	ASIF AHMED @ TIKLU AHMED Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MR A RAHMAN MR. A GAYAN	PP, ASSAM
33	Bail Appln./2593/2023 FIXED	DILIP KR. CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR M R ADHIKARI MS M BORAH	PP, ASSAM
34	Bail Appln./2602/2023 FIXED	BIPUL MECH Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
35	Bail Appln./2693/2023 WITH OFFICE NOTE, FIXED	MD SAHINUR RAHMAN Versus THE STATE OF ASSAM	MR. Y SIKDAR MR D J DAS	PP, ASSAM
36	Bail Appln./2701/2023 FIXED	MD. NUR AZIM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/837/2023 FIXED	KAUSHIK NATH Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
38	AB/856/2023	HABILUDDIN SK AND ANR Versus THE STATE OF ASSAM	MS D DAS	PP, ASSAM
39	AB/2019/2023 FIXED	MD BALLA ALI @ RUPFUL ALI @ RUFFUL AND ANR Versus THE STATE OF ASSAM	MD S I AHMED	PP, ASSAM
40	AB/2325/2023 FIXED	RAFIQUE UDDIN Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
41	AB/2353/2023 FIXED	BAPUKAN BARUA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
42	AB/2493/2023	UTSAV KUMAR Versus THE STATE OF ASSAM	MR. D NANDI MS P SARMAH	PP, ASSAM
43	AB/2512/2023	KARUNA NATH @ KARUNA KABIRAJ Versus THE STATE OF ASSAM	MS. J PAUL	PP, ASSAM
44	AB/2537/2023	HABEJ ALI Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
45	AB/2541/2023	MAGBUL HUSSAIN Versus THE STATE OF ASSAM ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MD A RAHMAN	PP, ASSAM
46	AB/2545/2023	DILDAR HUSSAIN Versus THE STATE OF ASSAM	MISS. M BORAH MR H K BARUAH	PP, ASSAM
<u>ORDERS</u>				
47	CrI.Pet./374/2023 WITH LCR 1 FILE, B/O	SASHI KUMAR DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
48	I.A.(CrI.)/699/2023 in AB/1870/2023	SAFIQUL ISLAM, Versus THE STATE OF ASSAM AND ANR	MR B P BORAH	PP, ASSAM
	WITH AB/1870/2023	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	PP, ASSAM

49	I.A.(CrI.)/715/2023 in CRL.A(J)/7618/2023	KALI MUNDA Versus THE STATE OF ASSAM AND ANR .	MS. L DEVI	PP, ASSAM
	WITH CRL.A(J)/7618/2023 (Filing Number)	KALI MUNDA Versus THE STATE OF ASSAM AND ANR . E	MS. L DEVI	
	WITH I.A.(CrI.)/7619/2023 (Filing Number)	KALI MUNDA Versus THE STATE OF ASSAM AND ANR . E	MS. L DEVI	
50	I.A.(CrI.)/717/2023 AB 15/2023(D/O) in AB/15/2023	MAIN UDDIN Versus THE STATE OF ASSAM,	MR S M ABDULLAH P MR. J ALI MR S RAHMAN MR R ISLAM	PP, ASSAM
51	I.A.(CrI.)/725/2023 in CrI.Rev.P./8364/2023	SAIFUL ISLAM Versus MOYJAN NESSA AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	PP, ASSAM
	WITH CrI.Rev.P./8364/2023 (Filing Number)	SAIFUL ISLAM Versus MOYJAN NESSA AND ANR (B)	MR K BHUYAN	
52	I.A.(CrI.)/726/2023 in CrI.Rev.P./7436/2023	JOY NATH DAS @ JOYNATH DAS Versus SMTI. PUNYA SAIKIA	MR. A R SHOME MR A J GHOSH	
	WITH CrI.Rev.P./7436/2023 (Filing Number)	JOY NATH DAS @ JOYNATH DAS Versus SMTI. PUNYA SAIKIA (A)	MR. A R SHOME	

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/7092/2022 FIXED	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU, MR B GOGOI SC FINANCE (R-5)
WITH 2 WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU , MR B GOGOI SC FINANCE (R-5)
WITH 3 WP(C)/7343/2022	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
4 WP(C)/724/2023 FIXED	FAKAR UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR S M T CHISTIE MS. D D BARMAN SC, SSA
5 WP(C)/730/2023 FIXED	JACHIMUDDIN CHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, SEC. EDU.
MOTION			
6 WP(C)/4645/2023 FIXED	IMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM SC, FOREST
7 WP(C)/4761/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
8 WP(C)/4776/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
9 WP(C)/4782/2023	BIBHURANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, FOREST
10 WP(C)/4786/2023	DILUWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM SC, REVENUE

11	WP(C)/4791/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A K DAS MS J AKTAR	GA, ASSAM SC, P H E
12	WP(C)/4801/2023	NATHU RAM Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR	DY.S.G.I.
13	WP(C)/4811/2023	EX NO. G/5015644 RFN/GD MUANTHANGA Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
14	WP(C)/4812/2023	EX NO. G/5021974WRFN/GD BUDHA DEV ROY Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR	DY.S.G.I.
15	WP(C)/4815/2023	EX NO. G/5010978 RFN/GD ROLUAHPUIA Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
<u>ADMISSION</u>				
16	WP(C)/483/2022	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
17	WP(C)/2798/2022 B/O	RUPAM DAS Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, APDCL
18	WP(C)/3366/2022 B/O	TOPODHAR SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, PWD
19	WP(C)/3620/2022 FIXED	MOFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. J ALI	GA, ASSAM
20	WP(C)/6774/2022 CAVT. NO.11882/022, B/O, WITH CAVT. NO. 1188/2022	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
21	WP(C)/6891/2022 B/O	NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, PWD
22	WP(C)/7535/2022	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MS. M ROY MR T CHHETRI	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
23	WP(C)/174/2023 B/O	MAMATAZ BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	SC, SOCIAL WELFARE
24	WP(C)/852/2023 B/O	JIAUL HAQUE CHOUDHURY Versus THE THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
25	WP(C)/1374/2023	GUNAJJOY CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. S K DAS MR R KARIM	MR D MAZUMDER (R-4) GA, ASSAM MS. M BHATTACHARJEE (R-4)
26	WITH Cont.Cas(C)/784/2022	GUNAJJOY CHOUDHURY Versus RAJESH SARKAR AND ANR	MR. U K NAIR MR. S K DAS MR R KARIM MR D BARMAN	MS. M BHATTACHARJEE (R-1)

27	WP(C)/1718/2023 FIXED	PRASANTA DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K ROY	GA, ASSAM SC, TRANSPORT SC. WATER RESOURCE DEPTT.
28	WP(C)/2397/2023 B/O	BALIN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, REVENUE
29	WP(C)/3079/2023 FIXED	KHALED AHMED CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP GA, ASSAM
30	WP(C)/3591/2023	BUDHESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM MR. T C CHUTIA (R-2, R-3 & R-4) MR. R BORPUJARI (R-1) MR. B GOGOI (R-5) SC, HEALTH AND F W SC, REVENUE
31	WP(C)/3739/2023 FIXED	TULESWAR CHUNGKRANG AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION SC, FINANCE
32	WP(C)/4040/2023 FIXED	ABINASH DAS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, FINANCE
33	WP(C)/4570/2023 FIXED	GUNESWAR SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MS N B KAYASTHA	SC, P AND R.D.
ORDERS				
34	Arb.P./10/2022	RANJAN DEB Versus MR. KISHORE CHAKRABORTY AND ANR.	MR. K P PATHAK MR. H DAS	MR M RANA (R1)
35	Cont.Cas(C)/459/2022 FIXED	MD. RAKIBUL FARUQUE Versus DR. ASIS KUMAR BUTANI, I.A.S. AND 2 ORS	MR. R MAZUMDAR	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. B CHOUDHURY MRS. R BORAH
36	Cont.Cas(C)/479/2022 FIXED	MD. ANJAR KHAN Versus MAHENDRA KUMAR YADAVA IFS	MR S CHOUDHURY MR. A DEKA	MR. P N GOSWAMI MR. R R Gogoi
37	Cont.Cas(C)/65/2023	MOBARAK ALI Versus JAYANT NARLIKAR, IAS	MR. D A KAIYUM MR. M S MONDAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
38	Review.Pet./83/2023 FIXED, IN ARB.P/04/2014 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	
39	Cont.Cas(C)/498/2023	PRANJAL SAIKIA Versus PABAN KUMAR BORTHAKUR	MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	
40	Cont.Cas(C)/500/2023	SRI RAMESH JARADHARA Versus SRI DEBASISH GANGOPADHYAY AND ANR.	DR. R SARMAH MISS A CHETIA	
41	Cont.Cas(C)/502/2023	SOURAV ATUL SAIKIA Versus ROHAN KUMAR JHA, IAS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6644/2022	RATAN BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM
2	WP(C)/6648/2022	PRASANTA BISWAS AND ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM MR. S BANIK (R11)
3	WP(C)/4653/2023 FIXED	MADHAB BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. J LASKAR	SC, BTC
4	WP(C)/4778/2023	PRABHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S SHARMA	DY.S.G.I. SC, TRANSPORT
5	WP(C)/4779/2023	DEEPA SAIKIA @ DIPSA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
6	WP(C)/4780/2023	SITARAM BIN Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. GA, ASSAM SC, REVENUE
7	WP(C)/4789/2023	M/S BORAMARI MIN SAMABAI SAMITTEE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. P P BARUAH MR. R SARMA MS D DAS	GA, ASSAM
8	WP(C)/4808/2023	DEBAJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, P H E
9	WP(C)/4818/2023	SWGWMDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. D F A AHMED	SC, BTC
ORDER (STAY VACATING)				
10	I.A.(Civil)/758/2023 FIXED in WP(C)/2566/2020	THE STATE OF ASSAM AND 2 ORS Versus M/S. DONYI POLO ENTERPRISE AND 12 ORS.	MR. R DHAR	MR. P D NAIR MR G ALAM

	WITH WP(C)/2566/2020	M/S. DONYI POLO ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR. P D NAIR MR G ALAM MR H ROHMAN	GA, ASSAM
		<u>ORDER (IMPLEADMENT OF PARTY)</u>		
11	I.A.(Civil)/2227/2023 in Cont.Cas(C)/678/2022	GUNAJIT BAYAN, Versus ANURAG GOEL, IAS	MR. A BORO	
	WITH Cont.Cas(C)/678/2022	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	
12	I.A.(Civil)/2229/2023 in Cont.Cas(C)/679/2022	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. A BORO	
	WITH Cont.Cas(C)/679/2022	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	
13	I.A.(Civil)/2235/2023 in Cont.Cas(C)/694/2022	ANSUMWI NARZARY Versus ANURAG GOEL, IAS	MR. A BORO	
	WITH Cont.Cas(C)/694/2022	ANSUMWI NARZARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	
		<u>ADMISSION</u>		
14	WP(C)/329/2014	EMAMI LIMITED and ANR Versus THE UNION OF INDIA AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.K CHOUDHURY MR.P BARUAH MR.A GOEL	MR.P DAS MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
15	WP(C)/6036/2014	RIKIMONI DAS and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.P PATHAK MR.N SAIKIA	GA, ASSAM
	WITH WP(C)/6381/2014	MANOJ KUMAR and 61 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY	GA, ASSAM
17	WP(C)/1034/2018	M/S. RAIDAK BURARCHARA FISHERY COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D J MEDHI MR. A SARMA MR. U CHOUDHURY MR. B KOCH	GA, ASSAM MR. D K SARMAH (R 6) MS. A TALUKDAR (R 6)
18	WP(C)/6932/2018	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. L GOGOI MR. N J GOGOI	GA, ASSAM SC, P W D
19	WP(C)/7393/2018	D.G.RAJ COMMERCIAL PVT. LTD. Versus THE UNION OF INDIA AND 9 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	SC, NF RLY
20	WP(C)/2482/2019	HAREN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
21	WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR. D K SARMAH MS. A TALUKDAR ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/784/2020 in WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI	ASSTT.S.G.I. SC, I O C

22	WP(C)/4634/2020 WITH WP(C)/7659/2001(D/O), B/O	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM MS. S. SHARMA, JR. GA, ASSAM SC, REVENUE
23	WP(C)/3524/2021	M/S RAHMAN PROPERTIES LTD. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. A BARUAH MR. A K SHRIVASTAVA	SC, APDCL
24	WP(C)/3877/2021	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
25	WP(C)/6631/2021 FIXED	ROBIJYOTI ROY Versus THE MANAGING DIRECTOR AND 8 ORS	MR. D CHAKRABARTY	SC, APDCL MR. S P CHOUDHURY (4,5,9) MR K BISWAKARMA (4,5,9) MS B DEVI (4,5,9)
26	WP(C)/7120/2021	PRASENJIT BARMAN Versus THE UNION OF INDIA AND 6 ORS	MS. M BHATTACHARJEE MS P DASGUPTA MISS. S PRASAD	SC, A.S.G.I. SC, I O C
27	WP(C)/6715/2022 FIXED	BHASKAR BHATTACHARJEE AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR	SC, FINANCE SC, WATER RESOURCE
28	Arb.P./22/2023	M/S. JCL INFRA PVT. LTD., Versus THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	DY.S.G.I.
29	WP(C)/358/2023	PREMIER CRYOGENICS LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR B CHOUDHURY MR. K P PATHAK Mr Arindam Baruah	MR S DUTTA (r-6) MR D KALITA (R-2,3) GA, ASSAM MR. D NATH (R-2,3) MS. M DEVI (R-2,3) MS S MOCHAHARI (r-6) MR S DUTTA (r-6) MS. M M KOTOKY, SC, AH AND VET. DEPTT.
30	WP(C)/774/2023	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4)
31	WP(C)/1745/2023 FIXED	DIPAK BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, EXCISE DEPTT.
32	WP(C)/3459/2023 CAVT. NO.05422/023, WITH CAVT. NO. 542/2023	DIBRU PART-I MEEN SAMABAI SAMITI LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE	MRS. U BARUAH (R-5) GA, ASSAM MR S KHOUND (R-5) MS. J DEKA MR D J MEDHI (R-5) MS. A TALUKDAR FOR CAVEATOR
	WITH I.A.(Civil)/1783/2023 in WP(C)/3459/2023	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD. Versus DIBRU PART-I MEEN SAMABAI SAMITI LTD AND 6 ORS.	MR. M DUTTA MS S DEV MS N RAI	MR J I BARBHUIYA GA, ASSAM MR D J MEDHI
33	WP(C)/4122/2023 FIXED	MASUQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, TRANSPORT
34	WP(C)/4306/2023 FIXED	M/S S D CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH S K DAS	DY.S.G.I.

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35	WP(C)/3904/2017 FIXED	M/S. H.R.D. COMMERCIAL and INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	MR.S SAHU MR.M K ALI	DR.B N GOGOI SC, RAILWAY
36	Cont.Cas(C)/272/2018	M/S. LILADHAR ROY AND ANR. Versus NAVEEN VERMA AND 6 ORS.	MR. N N B CHOUDHURY (p-2) MR. U J SAIKIA MR A GOHAIN (p-2) MR A GOHAIN (p-2)	MR. S C KEYAL (R1, R3, R4) MS I JAMIR (R2, R5-R7) MR. T C CHUTIA (R2, R5-R7) MR. S B RAHMAN (R3, R4) MS. P BARUAH (R1, R3, R4) MS. N DAS (R2, R5-R7) MR D K ROY (R2, R5-R7) MS. I KAKATI (R2, R5-R7)
	WITH I.A.(Civil)/2440/2019 in Cont.Cas(C)/272/2018	M/S. LILADHAR ROY AND ANR. Versus NAVEEN VERMA AND 7 ORS.	MR. U J SAIKIA MR. A GOHAIN	MR. S C KEYAL MR. T C CHUTIA MR D K ROY MS P BARUAH
37	Cont.Cas(C)/359/2018	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
	WITH WP(C)/4592/2018	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
39	Cont.Cas(C)/390/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	MR. D SAIKIA (R1, R2) MR. B GOGOI (R1, R2) MRS. R BORAH (R1, R2) MR P NAYAK (R1, R2) MS. N BORDOLOI (R1, R2)
	WITH Cont.Cas(C)/385/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus AJIT KAKATI AND 2 ORS.	MR. K N CHOUDHURY MR. D J DEKA MR D DEKA MR. B K KASHYAP	MR. T C CHUTIA (R2, R3) MS. N DAS (R2, R3) MR D K ROY (R2, R3) MS. I KAKATI (R2, R3)
	WITH Cont.Cas(C)/386/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR D DEKA MR. D J DAS	MR. T C CHUTIA (R1, R2) MS. N DAS (R1, R2) MR D K ROY (R1, R2) MS. I KAKATI (R1, R2)
	WITH I.A.(Civil)/2106/2019 in Cont.Cas(C)/386/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND 2 ORS	MR. K N CHOUDHURY MR M DEKA	MR. T C CHUTIA
	WITH Cont.Cas(C)/387/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. D SAIKIA (R1, R2) MR. B GOGOI (R1, R2) MR P NAYAK (R1, R2) MS. N BORDOLOI (R1, R2) MRS. D S DEKA (R1, R2)
	WITH I.A.(Civil)/2107/2019 in Cont.Cas(C)/387/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA	MR. D SAIKIA

43	WITH Cont.Cas(C)/388/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. D SAIKIA (R1, R2) MR. B GOGOI (R1, R2) MR P NAYAK (R1, R2) MS. N BORDOLOI (R1, R2) MRS. D S DEKA (R1, R2)
44	WITH Cont.Cas(C)/389/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus AJIT KAKATI AND 2 ORS.	MR. K N CHOUDHURY MR D DEKA MR. D J DEKA MR. B K KASHYAP	MR. T C CHUTIA (R2, R3) MS. N DAS (R2, R3) MR D K ROY (R2, R3) MS. I KAKATI (R2, R3)
45	WITH Cont.Cas(C)/392/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	MR. D SAIKIA (R1, R2) MR. B GOGOI (R1, R2) MRS. R BORAH (R1, R2) MR P NAYAK (R1, R2) MS. N BORDOLOI (R1, R2)
	WITH I.A.(Civil)/2109/2019 in Cont.Cas(C)/392/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND 2 ORS	MR. K N CHOUDHURY	MR. B GOGOI MR D SAIKIA
46	WITH Cont.Cas(C)/411/2018	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus AJIT KAKATI	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	MR. D SAIKIA MR. B GOGOI MRS. R BORAH MR P NAYAK MS. N BORDOLOI B JHORAR
47	Cont.Cas(C)/650/2019	JAGEN BASUMATARY Versus ABINASH PURUSHOTTAM JOSHI AND 5 ORS.	MR. T DEURI MR. K BASUMATARY	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MR A TALUKDAR
48	Cont.Cas(C)/82/2020	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus BISWAJIT PHUKAN	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. P P DUTTA MR. A BORUA
49	Cont.Cas(C)/276/2020	DIBAKAR DAS Versus BISWAJIT PEGU, IAS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. S BISWAS	MR. A DEKA (R-2)
50	WP(C)/3299/2021 FIXED	M/S STN COMMUNICATION AND ADVERTISING PVT. LTD. AND ANR. Versus THE ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. K K PARASAR MR D DEKA ASSTT.S.G.I.
51	Cont.Cas(C)/484/2022 FIXED	DIGANTA RABHA Versus SADHAN BARMAN	MR. S K GOSWAMI MR. R SHARMA	MR. N UPADHAYAY
52	Cont.Cas(C)/512/2022 FIXED	ANUPAM SINGHA Versus RAKESH AGARWAL	MR. J LASKAR MR R DAS	
53	WP(C)/6839/2022 FIXED	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. P J SAIKIA, SR. ADV (r-4) MR. B CHAKRAVARTY (R6) MR. A KABRA (r-7) MR. S S ROY (r-22) MR. A K GUPTA (r-4) MR. N HASAN (R-19) MS. S KAKATI (R-19) MR. A HASAN (R-19) MR R SENSUA MR S DAS MS. A LALA (R6) M. A. OASIS SC, I O C

	WITH I.A.(Civil)/59/2023 in WP(C)/6839/2022	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND 22 ORS. A	MR. S ISLAM MR. S ISLAM MR A HAWARI	SC, I O C
54	WITH WP(C)/520/2023	MD. SULTAN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	SC, TRANSPORT
55	Arb.P./2/2023 FIXED	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH MRS K M SAIKIA
	WITH I.A.(Civil)/2349/2023 in Arb.P./2/2023	M/S BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA	
56	Cont.Cas(C)/50/2023	PARVEZ SHAHNAWAZ AHMED Versus GIAS UDDIN AHMED	MR. M SARMA	MR M J QUADIR
57	Cont.Cas(C)/246/2023	MUSTAFIZUR RAHMAN (RUNTU) Versus BORSING RONGPI AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	MR R M DAS (R-1,2,3) MR. C SHARMA(R-1,2,3) D JAIN(R-1,2,3) P. NAIDING(R-1,2,3)
58	I.A.(Civil)/2451/2023 in WP(C)/4177/2023	PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN	GA, ASSAM SC, APDCL
	WITH WP(C)/4177/2023	PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR L RABHA MR. S BARMAN	GA, ASSAM SC, APDCL
59	WP(C)/4370/2023 FIXED	PRABHU AGARWALLA CONSTRUCTION PVT LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	MR. N DEKA (R-2) MR. S S ROY MR. M GOGOI (R-2) MS E CHOUDHURY (R-2) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1752/2021 in WP(C)/3845/2017	SADHANA BARUAH Versus THE STATE OF ASSAM and 3 ORS.	MR D SARMA	SC, TRANSPORT
	WITH WP(C)/3845/2017	SADHANA BARUAH Versus THE STATE OF ASSAM and 2 ORS.	MR.D SARMA MRS.S SULTANA	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
2	WITH WP(C)/2101/2016	MS SADHANA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARMA MS. J HUDA MS. Y SHAIZA	MR. Y DOLOI (R - 1-3) MR. U RAJBANSHI ADDL. AG, ASSAM MS. K DUTTA SC, TRANSPORT
ADMISSION				
3	WP(C)/3394/2018 FIXED	GAJEN DAS AND 6 ORS. Versus ALLAHABAD BANK AND 2 ORS.	MR. A J SARMA MR. S CHAKRABORTY MR. M DASGUPTA	MR. S CHAMARIA Mukesh Sharma S K HAZARIKA MR P AGARWAL MS. S YASMIN
4	WP(C)/4584/2018	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
5	WITH WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
6	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
7	WP(C)/6017/2018 B/O	SAMSUN NEHAR BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MS B CHAUDHURY MRS. K DEVI MS R BARUAH	GA, ASSAM MS. R BORA, SC, AGRICULTURE DEPARTMENT

8	WP(C)/8352/2018 FIXED	SAKWAT HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN S BEGUM	GA, ASSAM
9	WP(C)/4487/2019	TAPAN KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR D SENAPATI MS. S TODI ASSTT.S.G.I.
10	WP(C)/6155/2019 FIXED	DEBIRAM HAZARIKA Versus THE ASSAM AGRICULTURE UNIVERSITY AND 6 ORS.	MR H K BAISHYA MR. B CHAKRAVARTY MS M KAUR MS THUYEKHRULU	SC, AAU
11	WP(C)/1190/2020	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
12	WP(C)/2869/2020	MRITYUNJAY SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR D GOGOI	GA, ASSAM SC, APSC
13	WP(C)/2949/2020	TULYA CHETIA Versus THE OIL INDIA LTD. AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. D K DAS MS M GOGOI MS D HAZARIKA SC, OIL
14	WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/267/2022 in WP(C)/2967/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI	SC, WATER RESOURCE MR. D R GOGOI
15	WP(C)/2988/2020	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
16	WP(C)/3029/2020 B/O	BHUBANESWAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM MR H SARMA, R-2,3 MR. R ALI MR. H A AHMED, R-4 MR. A PHUKAN, R-1 SC, GAD
17	WP(C)/3455/2020	PRAMILA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA	GA, ASSAM SC, GHC
18	WP(C)/4273/2020	RUBUL PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
19	WP(C)/4348/2020	DURGESH KUMAR MEEENA Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. G PEGU ASSTT.S.G.I.
20	WP(C)/4376/2020 FIXED	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM
21	WP(C)/4470/2020	AFIA BEGUM MAZARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	GA, ASSAM SC, HEALTH

22	WP(C)/4562/2020	PARBIN SULTANA Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM
23	WP(C)/4582/2020	SMTI. NIRMALA RONGHANGPI Versus THE STATE OF ASSAM AND 7 ORS.	MR H TALUKDAR	SC, PNRD GA, ASSAM SC, AG SC, K A A C SC, FINANCE
24	WP(C)/5026/2020	MANDRILA BASUMATARY Versus STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
25	WP(C)/5713/2020	NIREN SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, IRRIGATION
26	WP(C)/5770/2020	RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
27	WP(C)/5783/2020	ANUP MEDHI Versus THE STATE OF ASSAM AND 2 ORS	DR. N DEKA MR H K DAS MS. P CHAKRABORTY	SC, HEALTH
28	WP(C)/1861/2021	MINAKSHI MECH Versus THE STATE OF ASSAM AND 8 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	H Z SINGHA (R-8) GA, ASSAM MR H BEZBARUA (R-8,9) MR. S J SARMAH (R-8,9)
29	WP(C)/2611/2021 B/O	RANJAN KUMAR SINGHA Versus THE UNION OF INDIA AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. S S ROY ASSTT.S.G.I.
30	WP(C)/2813/2021	MADHURJYA BORGOHAIN AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC
31	WP(C)/3349/2021	MARAMI SAUD Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.
32	WP(C)/3900/2021	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PWD SC, BTC
33	WP(C)/4465/2021	DIMPAL GAYARI, SI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
34	WP(C)/4474/2021	GAJENDRA NATH BORAH Versus THE UNION BANK OF INDIA AND ANR.	MR. R SARMA MRS. S D SAIKIA	

ORDERS

35	Cont.Cas(C)/642/2016	PRADIP KUMAR DAS Versus JATINDER BIR SINGH and 4 ORS.	MR.M DUTTA MR.M ISLAM MR.M BARMAN	MR. D SAIKIA (R8) MR.U K NAIR(Sr.Adv.)(R-4) MS U DASR-3 MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.A CHETRY(R-4) MR. B GOGOI (R8) MR P NAYAK (R8) MS. N BORDOLOI (R8) MS U DAS MR. G TAYE
36	Cont.Cas(C)/583/2017	LAKHYADHAR MEDHI Versus VINOD KR. PIPERSENIA, I.A.S. AND ANR.	MR.S K SINGHA MR.B KUMAR	

37	Cont.Cas(C)/596/2017	SONO DEVI @ SANO DEVI DUTTA Versus TAPAN SARMA and 3 ORS.	MR.R C SAIKIA MRG K SINGH	MR. P KATAKI MR. P KATAKI MR. S D PURKAYASTHA MR. N DAS MR. N DAS MS. U DAS MR. A DEKA
38	Cont.Cas(C)/378/2018	ANIMA MAHELA Versus J. B. EKKKA AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA	MS. A VERMA (R1) MS. S KHANIKAR (R1) MR D DEKA (R2) MS U DAS (R1) MR. G TAYE (R1) MR N J KUMAR (R2)
39	Cont.Cas(C)/549/2019	SYEDA MAFIDA KHANAM Versus ALOK KUMAR AND 2 ORS	MR H DAS MR. B C DEKA	MR. D SAIKIA MR S M T CHISTIE
40	Cont.Cas(C)/661/2019	AKBOR HUSSAIN BARBHUIYA AND 2 ORS. Versus ANAND PRAKASH TIWARI	MR. S ROY MR. M H LASKAR	
41	Cont.Cas(C)/45/2020	NABAB DAS, CHOWKIDAR Versus SMT. DEVOLA DEVI DAS AND ANR.	MR G J SHARMA MS U DAS	MR D KALITA (r-2) MR. D NATH (r-2) MS S BARUAH
42	Cont.Cas(C)/85/2020	BIJU SARMA AND 10 ORS. Versus NAZRUL ISLAM AND 2 ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	MR. D SAIKIA (R-3) MR. B GOGOI (R-3) MR P NAYAK (R-3) MR A CHALIHA (R-3)
43	Cont.Cas(C)/125/2020	SARBESWAR BASUMATARY AND 3 ORS. Versus M. ANGAMUTHU AND 3 ORS	MR. A NATH MS. M BORAH	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. R DHAR MR. C CHAKRAVARTY MR D DAS
44	Cont.Cas(C)/155/2020	NILAMANI SARMA Versus RAJESH PRASAD AND 2 ORS.	MR. U K NAIR MS U SHARMA	MR. D SAIKIA MR S M T CHISTIE MR. B CHOUDHURY
45	Cont.Cas(C)/191/2020	KANAK CHANDRA PATOWARY Versus SANJEEB KUMAR BHUYAN and ANR.	MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA MR. N J KHATANIAR MR. K K DUTTA
46	Cont.Cas(C)/275/2020	MANJU BIBI Versus MALLIKA MEDHI AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
47	Cont.Cas(C)/369/2020 FIXED	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ANR	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R-1,2)
48	WP(C)/393/2020	SUSHANTA CHANDRA PAUL Versus PUNJAB NATIONAL BANK	MR. B CHAKRAVARTY MR. A D GOSWAMI MR. S UPADHAY MS THUYEKHRULU	
49	Cont.Cas(C)/607/2020	M/S M P ENTERPRISE AND ANR Versus MUNIN DAS AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	
50	Cont.Cas(C)/610/2020	PREM KANTA TANTABAI AND 7 ORS Versus POLASH RANJAN GHARPHALIA AND 2 ORS	MR H RAHMAN MRS. B HAZARIKA	
51	WP(C)/889/2020 WITH WP(C)/3920/2017 (D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 MFA/153/2003 (HEARING), WITH LCR	NATIONAL INSURANCE CO LTD Versus DURGESWAR NEOG	MR.P MAHANTA	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
2 MFA/48/2006 (HEARING), WITH LCR	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
MOTION			
3 Tr.P.(C)./75/2023	CHAYAIIKA DAS Versus GAUTAM DAS	MR. S SAHU	
4 Tr.P.(C)./76/2023	SANTI DEVI SARMAH Versus TARUN KUMAR CHETRY	MR S SARMAH MR. J GAUTAM	
5 CRP(IO)/263/2023 B/O	ASAF ALI Versus SAFIOR RAHMAN	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	
ADMISSION			
6 CRP/50/2021 FIXED	ON THE DEATH OF GOBINDA BORO, HIS LEGAL HEIR AND 3 ORS Versus ON THE DEATH OF HARPATI BORO	MR. A PAUL	MR. B SHARMA MR. H DAS MR. D K NATH
7 MFA/69/2023	UNION OF INDIA Versus MS VINAYAK LOGISTIC	MR. K GOGOI	
WITH I.A.(Civil)/2408/2023 in MFA/69/2023	UNION OF INDIA Versus MS VINAYAK LOGISTIC	MR. K GOGOI	
8 MFA/70/2023	M/S KUNDANMAL CHAUDHARY Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	DY.S.G.I.
9 MFA/71/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus RAM PRASHAD MAHATU AND ANR.	MR. R C PAUL	

	WITH I.A.(Civil)/2461/2023 in MFA/71/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus RAM PRASHAD MAHATU AND ANR.	MR. R C PAUL	
10	MACApp./139/2023	RAMJAN ALI @ ROMJAN ALI Versus NOOR MAHAMMAD AND 2 ORS. F	MR. M TALUKDAR MS. M BORUAH	
11	MACApp./141/2023	MARIOM BIBI Versus ANOWAR ALI PRODHANI AND ANR. F	MR. M TALUKDAR	MR. A R AGARWALA MR. R C PAUL MR. R C PAUL MR ADITYA AGARWALA
12	MACApp./160/2023	ORIENTAL INSURANCE COMPANY LTD Versus MD RIBUL RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1134/2023 in MACApp./160/2023	ORIENTAL INSURANCE COMPANY LTD Versus MD RIBUL RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
13	MACApp./194/2023	ORIENTAL INSURANCE CO. LTD. Versus SRI HIREN DUTTA AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. Y DOLOI (R-4) MR. S Z RAHMAN (R-4)
	WITH I.A.(Civil)/1304/2023 in MACApp./194/2023	ORIENTAL INSURANCE CO. LTD. Versus SRI HIREN DUTTA AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. Y DOLOI (R-4) MR. S Z RAHMAN (R-4)
14	MACApp./301/2023	MRS MARRY BEGUM and ANR Versus MD NAZRUL HAQUE and ANR		MR.T ISLAM(R-1) MS.S PARBIN(R-1) MS.F AHMED(R-1)
15	MACApp./335/2023	ABDUL KHALEK AND ANR Versus ABDUL AWAL ALI AND ANR	MR. R Deka S I AKAND	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/111/2023	ON THE DEATH OF AZIM UDDIN BARLASKAR HIS LEGAL HEIRS SUFIA BEGUM BARLASKAR AND ORS. Versus NAZIM UDDIN LASKAR	MR. L R MAZUMDER MR. A ISLAM	
	WITH I.A.(Civil)/1814/2023 in RSA/111/2023	ON THE DEATH OF AZIM UDDIN BARLASKAR HIS LEGAL HEIRS SUFIA BEGUM BARLASKAR AND ORS. Versus NAZIM UDDIN LASKAR	MR. L R MAZUMDER MR. A ISLAM	
17	RSA/121/2023 CAVT. NO.03382/023, B/O	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN	MR. R BARUAH MR. A IKBAL FOR CAVEATOR
<u>ORDERS</u>				
18	RSA/57/2005	SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI	MR.P ROY(R-2) MS.G DEKA MS.J DEKA(R-2) MR.T SK MS.P CHAKRABORTY MS.S TAMULI
19	I.A.(Civil)/958/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	WITH RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	

	WITH I.A.(Civil)/959/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
20	RFA/52/2019 WITH LCR	M/S. THREE LEAVES (INDIA) PVT. LTD., Versus M/S. LAXMI TEA INDUSTRIES	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. S C KEYAL MS. R DEKA
21	RSA/150/2019 WITH LCR, B/O	SHRI SHYAMAL BARO Versus SRI POTIRAM BARO AND 2 ORS.	MR. A PAUL	MR. J PAUL MR. M HUSSAIN
	WITH I.A.(Civil)/2574/2019 in RSA/150/2019	SHRI SHYAMAL BARO Versus SRI POTIRAM BARO AND 2 ORS.	MR A PAUL	
	WITH I.A.(Civil)/573/2020 in RSA/150/2019	SHRI SHYAMAL BARO Versus SRI POTIRAM BARO AND 2 ORS.	MR A PAUL	MR. M HUSSAIN
22	Review.Pet./177/2019 in RSA/122/2008 (D/O)	ON THE DEATH OF NARENDRA PRASAD SINGH, HIS LEGAL HEIRS SMTI PROVA DEVI AND 3 ORS Versus SRI RAM KRISHNA SINGH	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A M MONDAL	MR. D K SHARMA
23	RSA/279/2019	SHRI TAPAN KUMAR SARMA Versus SHRI SHASANKA DEB CHOUDHURY AND ANR	MR. S K MEDHI MR. N DEKA MR. A DAS MR. S DUTTA	MR. S P CHOUDHURY (R1)
24	I.A.(Civil)/2766/2019 in MACApp./295/2014 (D/O) in MACApp./295/2014	UNITED INDIA INSURANCE CO. LTD. Versus PUSPALATA BARIWAR and 3 ORS	MR S DUTTA	
25	I.A.(Civil)/2165/2021 FIXED in FAO/17105/2018 WITH FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		ASSTT.S.G.I.
26	RFA/20/2022 WITH LCR	SRI JOGESH CHANDRA BAROOWA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, IRRIGATION
27	RFA/43/2022 WITH LCR	APARNA HARI PRASAD Versus REENA DAHOTIA	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN MR. H R DAS	L K BORAH (R-1 to 2)
	WITH I.A.(Civil)/3500/2022 in RFA/43/2022	APARNA HARI PRASAD Versus REENA DAHOTIA	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN MR. H R DAS	MR. M ALI (r-1)
28	Review.Pet./100/2022 in MACApp./526/2017 (D/O), WITH LCR	JAHURA KHATOON AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. B J GHOSH MISS. M DAS MD. S ISLAM MR. M DEKA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
29	I.A.(Civil)/3793/2022 in RFA/14955/2022	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR.	MR. S MITRA MR A K BORO	MR. A K SAHEWALLA (r-1,2) MR. W SHARMA (r-1,2) MS Z DOLEY (r-1,2)
	WITH RFA/14955/2022 (Filing Number)	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR. A	MR. S MITRA	

30	RSA/27/2023 WITH LCR WITH I.A.(Civil)/547/2023 in RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. N HAQUE (R1-R3) MR. S R BARBHUIYA (R1-R3) MR M HUSSAIN (R1-R3)
31	I.A.(Civil)/82/2023 FIXED in CRP/75/2023 WITH CRP/75/2023 (Filing Number)	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS . MD. SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA MR. S SHARMA	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
32	I.A.(Civil)/556/2023 WITH LCR, FIXED in RFA/44/2022 WITH RFA/44/2022	SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS. E NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS.	MR. S SHARMA MR. M U MAHMUD	
33	I.A.(CrI.)/716/2023 in CrI.Pet./659/2023 WITH CrI.Pet./659/2023	NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS. MAHABUL ISLAM, Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. L R MAZUMDER MR. A Z AHMED	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN PP, ASSAM
34	I.A.(Civil)/789/2023 B/O in MACApp./177/2021 WITH MACApp./177/2021	MAHABUL ISLAM Versus THE STATE OF ASSAM AND ANR ANJANA SAIKIA 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED MR. A BHATTACHARYYA	PP, ASSAM MS. R D MOZUMDAR
	WITH I.A.(Civil)/1300/2021 in MACApp./177/2021	ORIENTAL INSURANCE COMPANY LTD Versus ANJANA SAIKIA 6 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1 TO 3) MR T CHHETRI (r-7) MR D BARMAN (r-7) MR. S SINGH (R-1 TO 3)
35	I.A.(Civil)/1236/2023 WITH LCR, B/O in MACApp./87/2022 WITH MACApp./87/2022	HARISH PANDEY, Versus PYARELAL SWAMI AND 2 ORS. NEW INDIA ASSURANCE COMPANY LTD. Versus HARISH PANDEY AND 2 ORS.	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR MS J ROY MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	MR. R K BHATRA
	WITH I.A.(Civil)/416/2022 in MACApp./87/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus HARISH PANDEY AND 2 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	
36	I.A.(Civil)/1243/2023 FIXED in MACApp./4385/2023 WITH MACApp./4385/2023 (Filing Number)	THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM PANBAZAR Versus SMTI BABITA BAISHYA AND ORS THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM Versus SMT BABITA BAISHYA AND 4 OTHERS	MR. N K DAS MR. T R GOGOI MR. N K DAS	

37	I.A.(Civil)/1410/2023 WITH LCR in RSA/185/2011 WITH RSA/185/2011	GAUTAM SAHA, Versus ON THE DEATH OF SUKHDEB SAHA,	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
		GAUTAM SAHA Versus SUKHDEB SAHA AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MOUR MR.M DUTTA MR.L L ROY MR.S K AGARWAL
	WITH I.A.(Civil)/1408/2023 in RSA/185/2011	GAUTAM SAHA, Versus ON THE DEATH OF SUKHDEB SAHA	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
	WITH I.A.(Civil)/1411/2023 in RSA/185/2011	GAUTAM SAHA, Versus ON THE DEATH OF SUKHDEB SAHA	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
38	I.A.(Civil)/2142/2023 B/O in RSA/125/2023 WITH RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
		HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
39	I.A.(Civil)/2158/2023 in CRP/188/2018 WITH CRP/188/2018	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus KAMAL CHANDRA GOGOI AND 14 ORS.	MR N N UPADHYAYA MR. B B KAKATI	
		DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus KAMAL CHANDRA GOGOI AND 14 ORS.	MR D BORUAH MR N N UPADHYAYA MR S SHARMA MR. B B KAKATI	MR. P J SAIKIA (R4-R7, R9) MR. A K GUPTA (R4-R7, R9) MS M NIROLA (R4-R7, R9)
40	CRP/193/2018 WITH I.A.(Civil)/2076/2023 in CRP/193/2018	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus TARUN CHANDRA GOGOI AND 14 ORS. (C)	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. P J SAIKIA (R1, R4, R5, R7, R9) MR. A K GUPTA (R1, R4, R5, R7, R9) MS M NIROLA (R1, R4, R5, R7, R9)
	WITH I.A.(Civil)/2076/2023 in CRP/193/2018	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus TARUN CHANDRA GOGOI AND 14 ORS.	MR N N UPADHYAYA	
41	CRP/3/2019 WITH I.A.(Civil)/2074/2023 in CRP/3/2019	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus NILIMA GOGOI AND 14 ORS.	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. B P BORAH (R11) MR P J DUTTA (R11) MR R S RONGHANG (R11)
		DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus NILIMA GOGOI AND 14 ORS.	MR N N UPADHYAYA MR. B B KAKATI	
42	I.A.(Civil)/2391/2023 B/O in RSA/294/2014 WITH RSA/294/2014	LEGAL HEIRS OF DECEASED DEFENDANT NO 1 Versus AKHOI MIA AND ANR	MS. R CHOUDHURY	MR D CHOUDHURY
		SAMSUN BIBI and 2 ORS Versus AKHOI MIA and 18 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN	MR.A D CHOUDHURY(R-1&2) MR.D CHOUDHURY(R-1&2)
43	I.A.(Civil)/2445/2023 in MACApp./8991/2023	PUTUL PAUL @ BAKUL PAUL Versus M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 3 ORS.	MR N BARMAN	

WITH
MACApp./8991/2023
(Filing Number)

PUTUL PAUL @ BAKUL PAUL
Versus
M/S ICICI LOMBARD GENERAL
INSURANCE CO. LTD AND 3 ORS A

MR N BARMAN

HEARING

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|----|-------------------------------------|---|--|---|
| 44 | RSA/1/2015
WITH LCR, FIXED | SRI SUSHANTA DEY
Versus
SRI DIMBESWAR SAIKIA | MR.N DUTTA
MR.S SHARMA
MR.J ALI
MS.B M CHETRI
MR.M P SARMA | MR. B C DAS
MR.D K SARMAH
MR.P S LAHKAR
MR.N PATHAK
MR. S A HUSSAIN
MR D J HALOI |
| 45 | MACApp./179/2020
WITH LCR, FIXED | UNITED INDIA INSURANCE COMPANY
LIMITED
Versus
SMTI DIPIKA SURIN AND 5 ORS | MR. R GOSWAMI
MS. P BORTHAKUR | MR A CHOUDHURY
MR A K AZAD (R-5)
MR. R Dekha
MS S DEVI (R-5)
S I AKAND |

WITH
CO/7/2021
in MACApp./179/2020

SMTI. DIPIKA SURIN AND 3 ORS.
Versus
UNITED INDIA INSURANCE COMPANY
LTD.

MR A CHOUDHURY
MR. R Dekha
S I AKAND

MR. R GOSWAMI
MR P BORTHAKUR

STAY MATTERS

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|----|----------------------------|--|---|--|
| 46 | Tr.P.(C)./57/2023
FIXED | SMTI SHAMPA KAR (PAUL)
Versus
PARTHA KAR | MR. G PHUKAN
L KALITA | |
| 47 | Tr.P.(C)./59/2023
FIXED | NARJIDA KHATUN SULTANA
Versus
ANOWAR UDDIN AHMED | MR. SURAJIT DAS
A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN | |
| 48 | Tr.P.(C)./63/2023
FIXED | SMTI. RANJU TALUKDAR
Versus
NIRANJAN OJHA | MR U S BORGHAIN
C. SARMAH | |
| 49 | Tr.P.(C)./65/2023
FIXED | KABITA DEVI
Versus
BIKRAM CHETRY | MR N N UPADHYAYA
MR. D K BAGCHI
MR D BORUAH
MR. B B KAKATI | |
| 50 | CRP(IO)/220/2023
FIXED | NILIMA PHUKAN AND 2 ORS.
Versus
THE SIVASAGAR VIDYAPITY ME SCHOOL | MR P KATAKI
MRS R BEGUM
MS. M DEVI | |
| 51 | CRP(IO)/227/2023
FIXED | ANARA KHATUN AND 4 ORS.
Versus
BAJLUR RAHMAN AND 5 ORS. | MS. R CHOUDHURY | MR. N HAQUE
MR. A K AZAD
MR. S R BARBHUIYA
MR M HUSSAIN |
| 52 | CRP(IO)/232/2023
FIXED | CHANDRANI BAGCHI
Versus
ABHIJIT BAGCHI | MR. S C BISWAS
MS A DAS
MS. U NANDA
MS A BORAH
MS. J GHOSH | MR. S DAS
MRS. R T DAS
MR K DAS
MR H GOGOI |

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023

10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2758/2023	HUIREM RAJEN MEITEI @ HUIRAM RAJEN SING @ H RAJEN MEITEI Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA MS. L ISLAM	SC, NCB
2 Bail Appln./2921/2023	MOJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
3 Bail Appln./2923/2023	ABDUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
4 Bail Appln./2926/2023	HEMANTA BORAH Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
5 Bail Appln./2931/2023	MUSTAFA KAMAL HUSSAIN @ TIPU Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
6 Bail Appln./2933/2023	PREM MAHATO Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
7 Bail Appln./2935/2023	JAKIR HUSSAIN CHOUDHURY @ BELOWAR @ ZAKIR HUSSAIN CHOUDHURY @ BELOWAR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR A S TAPADAR MR H I CHOUDHURY MR REZABUL HOQUE	PP, ASSAM
8 Bail Appln./2938/2023	BUDHADEV DAIMARY AND 3 ORS. Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
9 Bail Appln./2940/2023	SHAIZUL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
10 Bail Appln./2941/2023	MD. ABJALUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

11	Bail Appln./2945/2023	BIJOY PAWAR @ VIJAY HARISHCHANDRA PAWAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM
<u>MOTION</u>				
12	Crl.Rev.P./336/2023	AZIZUL SIKDER Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
13	Crl.Rev.P./338/2023	DHANJIT CHOUDHURY Versus NAYAN JYOTI DAS AND ANR.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	PP, ASSAM
14	Crl.Pet./873/2023	DIPAMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
15	Crl.Pet./874/2023	NABADITA SARMA Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
16	AB/2744/2023	DEBAJIT HAZARIKA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	PP, ASSAM
17	AB/2909/2023	MANTU DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
18	AB/2910/2023	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
19	AB/2911/2023	MD. SAMSUL HOQUE @ SAMSUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
20	AB/2912/2023	MIJANUR ALI SK AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN MS N AKTAR	PP, ASSAM
21	AB/2915/2023	DILDAR HUSSAIN @ GHATA Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
22	AB/2916/2023	AFTAB ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR	PP, ASSAM
23	AB/2918/2023	SARJUL ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
24	AB/2919/2023	JIAUR RAHMAN @ HABIBUR RAHMAN Versus THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
25	AB/2921/2023	PANKAJ KUMAR MUSHAHARY Versus THE STATE OF ASSAM	MS S DAS MR. R CHOUDHURY MS. H DAS MS. N TALUKDAR	PP, ASSAM
<u>ADMISSION</u>				
26	Crl.Rev.P./155/2021 WITH LCR 4 FILES	JABIN ARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MS F AHMED	MR. D BARUAH (R-2) MS. T. PAIT (R-2) PP, ASSAM
27	Crl.Pet./44/2023 WITH LCR 1 FILE, B/O	ABDUR RAHIM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	F K R AHMED (r-2) MR F A AHMED (r-2) PP, ASSAM

BAIL HEARING (BA)

28	Bail Appln./2742/2023 BA 2625/2023(D/O), FIXED	MD. SABAR ALI @ SHANU Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
29	Bail Appln./2813/2023 FIXED	MONIRUL ISLAM @ MONU SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
BAIL HEARING				
30	AB/70/2023 FIXED	REZZAK-UL ISLAM @ REZZAK ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR. S K M ALOMGIR	MR. M A MONDAL (FOR INFORMANT) MR M AHMED (FOR INFORMANT) PP, ASSAM
31	WITH AB/196/2023	SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	MR. M A MONDAL (FOR INFORMANT) MR M AHMED (FOR INFORMANT) PP, ASSAM
32	WITH AB/2499/2023	JORIP UDDIN AND 4 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
33	AB/220/2023 FIXED	TUNKU ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
34	AB/351/2023 FIXED	ALAL UDDIN CHOUDHURY@ ALAL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	PP, ASSAM
35	AB/743/2023 FIXED	RAJU ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
36	AB/1101/2023 FIXED	TAMEZ UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
37	AB/1307/2023 FIXED	DEEPANKAR KALITA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
38	WITH AB/958/2023	DISAKHA KASHYAP Versus THE STATE OF ASSAM	DR. J. D. KHAUND MS B PAUL	PP, ASSAM
39	AB/2272/2023 FIXED	NAZMUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
40	AB/2373/2023 FIXED	PRANAB JYOTI KALITA Versus THE STATE OF ASSAM	MR. B K DAS H P NEOG	PP, ASSAM
41	AB/2464/2023 WITH LCR, B/O	RAJU SAIKIA Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
42	AB/2486/2023 FIXED	BINOD BORAH Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR. D TOCHA	PP, ASSAM
43	AB/2500/2023 FIXED	DILIP SARKAR Versus THE STATE OF ASSAM	MR. R Dekar S I AKAND	PP, ASSAM
44	AB/2524/2023 FIXED	BIDHU BHUSAN NATH Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER MR REZABUL HOQUE	PP, ASSAM
45	AB/2539/2023 FIXED	AYNAL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED Z R MANDAL	PP, ASSAM
46	AB/2632/2023 FIXED	DHANMONI BORUAH Versus THE STATE OF ASSAM	MR B BORA MS H.K.KASHYAP	PP, ASSAM

47	AB/2712/2023 FIXED	KARTIK HAZARIKA Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR. B BHATTACHARYYA	PP, ASSAM
48	AB/2716/2023 FIXED	SHAMIM AHMED @ SAMIM HUJUR Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
49	AB/2780/2023 FIXED	PANKAJ KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
50	AB/2822/2023 FIXED	LACHIT KHANIKAR Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MS H.K.KASHYAP	PP, ASSAM
<u>ORDERS</u>				
51	I.A.(CrI.)/435/2022 WITH CASE DIARY, FIXED	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
52	CrI.A./65/2023 <u>0 Y 6 M 22 D</u> :WITH LCR 4 FILES, FIXED	SABDER ALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR. M A SHEIKH (R-2) MD. H BHUYAN (R-2) MS F INTAZ (R-2) MR. M R Z CHOUDHURY (R-2) MR B KALITA (R-2) PP, ASSAM
WITH				
	I.A.(CrI.)/141/2023 in CrI.A./65/2023	SABDER ALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<u>HEARING</u>				
53	CrI.Pet./542/2022 WITH LCR 1 FILE, FIXED	DIPAK DEY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	MR. RAJARSHEE DE (r-2) PP, ASSAM
WITH				
	I.A.(CrI.)/797/2022 in CrI.Pet./542/2022	DIPAK DEY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. J GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,23rd August 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1767/2012	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
WITH 2 WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
3 WP(C)/6709/2017 FIXED	BORNALI KUMARI @ BORNALI KALITA @ BARNALI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.N DEKA MS.D GHOSH MR.A MAHANTA	GA, ASSAM SC, HEALTH SC, NHM
4 WP(C)/2459/2018 FIXED	DR. NABA KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D DEKA MR. M DAS MR. P SARMA	MR. K N CHOUDHURY(R-7) SC, CO OP GA, ASSAM MR. J PATOWARY(R-7) MR D J DAS(R-7) MR. R THAKURIA (R5) SC, REVENUE SC, APEX BANK MR. B K KASHYAP(R-7) MR. L P SHARMA (R5)
5 WP(C)/5380/2019	M/S. RIU ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR G N SAHEWALLA DR. R SARMAH MR S BORTHAKUR MR. P DEKA MS. M PAUL MR. S TAMANG MR. P. SINGHA MR. M SAHEWALLA	SC, I O C
WITH I.A.(Civil)/2834/2019 in WP(C)/5380/2019	M/S. RIU ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR G SAHEWALLA MR. P DEKA MR. M SAHEWALLA	S N SARMA

6	WP(C)/822/2020 B/O	PABITRA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR. N DHAR MR E AHMED MS. S D GUPTA	GA, ASSAM
7	WP(C)/2722/2020	RAM AWATAR GOENKA AND ANR. Versus THE GAUHATI MUNICIPAL CORPORATION AND 6 ORS.	MR A K RAI MS. N RAI	MR. N DEKA (R3-R5) MR. M GOGOI (R3-R5) SC, GMC SC, G M D A
8	WP(C)/227/2021	WAHED ALI SK AND 29 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOUDHURY MD E AHMED MS R RABHA	GA, ASSAM SC. REVENUE
9	WITH WP(C)/1777/2020	ABDUL HAI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, REVENUE
10	WITH WP(C)/1778/2020	ANARUL ISLAM AND 21 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	GA, ASSAM SC. REVENUE
11	WP(C)/896/2021	GOLAM MUSTAFA Versus THE STATE OF ASSAM AND 4 ORS	MS S CHAKRABORTY	SC, HIGHER EDU GA, ASSAM MR. P J SAIKIA (R-4) MS D DUTTA (R-4)
12	WP(C)/1054/2021	DULAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. P SAIKIA	GA, ASSAM MR A KALITA MR S DEKA SC, FOREST
13	WP(C)/1078/2021	ROKEYA KHATUN AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A Z AHMED	GA, ASSAM MR. R MAJUMDAR (R-5)
14	WP(C)/2856/2021	GAU GYAN FOUNDATION Versus THE STATE OF ASSAM AND 5 ORS	MR J KINI MR J BARUA MR D. CHAKRABORTY	GA, ASSAM
15	WP(C)/3451/2021	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 4 ORS	MS. M BORAH MR D DEKA	MR. K GOGOI ASSTT.S.G.I.
16	WP(C)/3469/2021	ALMA SHAHEEL AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	GA, ASSAM MR H RAHMAN MR. S K MEDHI (r-2) MR. B DEKA (R-1) MS P AGARWAL A SWARGIARY MS S BORA ASSTT.S.G.I.
17	WP(C)/3540/2021	NURUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	GA, ASSAM SC, P W D
18	WP(C)/3554/2021	TOUSIF HUSSAIN REZA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MD. I HUSSAIN	SC, APDCL
19	WP(C)/3557/2021	SADHU ROY Versus THE UNION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MRS. UMA CHAKRABORTY (SR. RAILWAY ADVOCATE) MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR SC, RAILWAY
20	WITH I.A.(Civil)/931/2022 in WP(C)/3557/2021 WP(C)/3576/2021 CAVT. NO.04552/021,	THE UNION OF INDIA , Versus SADHU ROY SHIROMONI KONWAR Versus THE STATE OF ASSAM AND 7 ORS.	MRS. UMA CHAKRABORTY G UDDIN MR. Y SIKDAR MS. P ADHIKARI	SC, PNRD GA, ASSAM MR. P P DUTTA FOR CAVEATOR

21	WP(C)/3671/2021 FIXED	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	MR. T U LASKAR (R-4 TO 7) GA, ASSAM MR. A B T HAQUE (R-4 TO 7) SC, REVENUE
22	WP(C)/4010/2021 FIXED	SURHAB UDDIN AND 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DEORI MS. SOMILA	GA, ASSAM SC, REVENUE
23	WP(C)/4075/2021	BIRAJ BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH MS T PARASHAR	SC, PWD SC, FINANCE
24	WP(C)/4511/2021 B/O	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
25	WITH WP(C)/4308/2021	LASKAR INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
26	WP(C)/4742/2021	PRAKASH RUPANI Versus THE STATE OF ASSAM AND 5 ORS	MR. B NATH	GA, ASSAM MR. J K GOSWAMI (R-4) MR K TALUKDAR (R-6) MR. J BARMAN (R-4)
27	WP(C)/5024/2021 FIXED	DIGANTA BURAGOHAI Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA	SC, PWD
28	WP(C)/5469/2021 FIXED	DATCHING BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. A R SIKDAR (R-5) MR. R DE (r-5) MS G DEKA MS. M MALLIK J U AHMED (R-5) MR S A REEYAZ (R-5) SC, REVENUE MS. MONMI BORAH SC, BTC
29	WITH I.A.(Civil)/2315/2023 in WP(C)/5469/2021	SONASHRI BRAHMA AND 3 ORS. Versus DATCHING BRAHMA AND 6 ORS. HARI SHANKAR BISWAS AND ANR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A R SIKDAR J U AHMED MR S A REEYAZ MS D DEVI	MR. I A TALUKDAR SC, APDCL MR. R K TALUKDAR (R-4) MR. D BORAH (R-4)
30	WP(C)/5856/2021 WITH WP(C)/416/2012(D/O)	RAM KARAN LODHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM SC, REVENUE
31	WP(C)/6657/2021 FIXED	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOU DHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
32	WP(C)/7038/2021	BIJOY BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR C BARUAH	GA, ASSAM SC, REVENUE
33	WP(C)/7062/2021	GITALI KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. A SATTAR MR H K BARUAH	ASSTT.S.G.I. SC, I O C
34	WP(C)/7195/2021 WITH CAVT. NO./787/2021	JAIRAJ BIKRAM SINGH Versus STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI	GA, ASSAM MR. A DHAR (FOR CAVEATOR)
<u>ORDERS</u>				
35	WP(C)/3992/2017 FIXED	HIMANGI GUPTA Versus THE STATE OF ASSAM and 5 ORS.	MR.P K SHARMA MR.S A SANGMA	GA, ASSAM

36	Cont.Cas(C)/129/2018	M/S. SHREE SUBHAM SYNDICATE Versus SHASHI KANT JAIN AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	
37	WP(C)/1573/2018 FIXED	AKHIL BHARATIYA CHA MAZDOOR SANGHA (ASSAM)(C.I.T.U) Versus THE STATE OF ASSAM AND 10 ORS.	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	MS M HAZARIKA(R11) GA, ASSAM MS. S KHOUND(R11)
38	I.A.(Civil)/3482/2019 in WP(C)/683/2018	YADAV LAL SAH AND 76 ORS Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS	MR. S P ROY MR. A K RAI MS. N RAI	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI SC, GMC SC, G M D A
	WITH WP(C)/683/2018	YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A
39	Cont.Cas(C)/114/2020	SUREN BORO Versus BIREN PHUKAN AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	
40	Cont.Cas(C)/147/2020	AKHTER HUSSAIN AND 32 ORS. Versus ROSHNI APARANJI KORATI AND 2 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MRS. D DAS BARMAN MRS. D DAS BARMAN
41	I.A.(Civil)/1518/2020 in WP(C)/6326/2014	SUKUMAR PATHAK AND 3 ORS Versus GAUHATI MUNICIPAL CORPORATION AND 3 ORS	MR. M J BARUAH	SC, GMC
	WITH WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.A B CHOUDHURY MR.M J BARUAH	MR.S BORA SC, GMC
	WITH I.A.(Civil)/1213/2016 in WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.A B CHOUDHURY MR.M J BARUAH	MR.S BORA SC, GMC
	WITH I.A.(Civil)/1785/2016 in WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.M J BARUAH	MR.S BORA SC, GMC
42	WITH WP(C)/4213/2014	THE GREATER GUWAHATI RETAIL FRUITS ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR.S P ROY MR.A TALUKDAR MR. N ALAM MRA K RAI MR.R P N SINGH	GA, ASSAM SC, GMC SC, G M D A
43	WITH WP(C)/4805/2014	SUKUMAR PATHAK and 2 ORS Versus GAUHATI MUNICIPAL CORPORATION and 4 ORS	MR.M J BARUAH	GA, ASSAM MR.S BORA MS.S SARMA MS.U GOGOI(R-5) SC, GMC
44	WITH WP(C)/5090/2014	RAM KUMAR and 17 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.M J BARUAH	GA, ASSAM MR.S BORA MR.JUNM LASKAR SC, GMC
45	WP(C)/3063/2020	RIJU MONI BORAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE

46	WP(C)/3986/2020 B/O	SMT. ANJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. J SARMAH	MR. S DUTTA (R-1) MR. R GOSWAMI, R-4 MR. S DUTTA (R-1) MS. P BORTHAKUR, R-4 ASSTT.S.G.I.
47	Cont.Cas(C)/129/2021	DEEPAK MALIK AND 15 ORS Versus MICHAEL TIMUNG	MS. K JAIN	
48	Cont.Cas(C)/172/2021	BISHNUMAYA DEVI Versus RAJESH PRASAD, IAS AND 3 ORS	MR. R BORA	
49	I.A.(Civil)/721/2021 WITH WP(C)/4777/2010(D/O) in WP(C)/4777/2010	NAZRUL HAQUE MAZARBHUIYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN	GA, ASSAM
50	WP(C)/6231/2021 FIXED	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
51	I.A.(Civil)/321/2023 FIXED in WP(C)/3749/2018 WITH WP(C)/3749/2018	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM 10 ORS	MR. A SARMA	GA, ASSAM SC, GDD SC, G M D A SC, GMC
52	WP(C)/1458/2018	S. S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM MR H GUPTA (R11) SC, GMC SC, G M D A ASSTT.S.G.I. SC, GDD
53	I.A.(Civil)/1293/2023 WITH LCR in WP(C)/1595/2011 WITH WP(C)/1595/2011	SAHARUDDIN AHMED and 10 ORS. Versus ECO and AGRO MOVERS PRIVATE LIMITED AND 9 ORS. ECO and AGRO MOVERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 19 ORS	MR D C CHAKRAVARTY MR. K K MAHANTA MR. JYOTIRMOY ROY MR. S KALITA MR. A GANGULY MR. R HAZARIKA MR. R TALUKDAR MS. P BARUA MRS. R GOGOI	GA, ASSAM MR. D C CHAKRAVARTY (R-6 TO 16) MS. S SENAPATI MS D SHARMA MS. B SARMA MR. D MAZUMDAR
54	I.A.(Civil)/1894/2023 in WP(C)/5798/2014 WITH WP(C)/5798/2014	ON THE DEATH OF SUKDEV TALUKDAR HIS LEGAL HEIRS SANGITA TALUKDAR Versus THE STATE OF ASSAM AND ANR. ON THE DEATH OF DINABANDHU TALUKDAR, HIS LEGAL HEIRS MADHURI TALUKDAR AND 3 ORS. REP. Versus THE STATE OF ASSAM AND ANR	MR A KALITA MR. M MAHANTA MS SIBANI BORA MR.A N CHOWDHURY MR A KALITA (P-5,6) MR. M MAHANTA (P-5,6) MR.R M DAS	GA, ASSAM GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT., R-1)

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2930/2023	SANJOY DAS Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
<u>MOTION (AB)</u>				
2	AB/2914/2023	ABUL HASHIM @ HASIM ALI Versus THE STATE OF ASSAM	MR. S RAHMAN MR J I MONDAL MR A N IQBAL MR S.SARMAH	PP, ASSAM
3	AB/2922/2023	BHARATI BORDOLOI Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
<u>MOTION</u>				
4	Crl.Rev.P./296/2023 FIXED	NASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MS R BEGUM	PP, ASSAM
5	Crl.Rev.P./329/2023	AJIT ROY Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
6	Crl.Rev.P./330/2023	NEKIB ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
7	Crl.Rev.P./331/2023	ABHISHEK DAS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
8	Crl.Rev.P./333/2023	RAJU SHARMA Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
9	Crl.Rev.P./334/2023	MANOJ DAS Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN A ALI	PP, ASSAM

10	Crl.Rev.P./335/2023	ABU SADEQUE ISHTIAQUE AHMED CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
11	Crl.Rev.P./337/2023	HEMANTA MAHATU Versus GOLAPI BASUMATARY AND ANR	MR. P SARMAH MR B SINHA MR. S UPADHAY	PP, ASSAM
	WITH I.A.(Crl.)/733/2023 in Crl.Rev.P./337/2023	HEMANTA MAHATU Versus GOLAPI BASUMATARY AND ANR	MR. P SARMAH MR B SINHA MR. S UPADHAY MR. M SHARMA	
12	Crl.Pet./588/2023 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
13	Crl.Pet./777/2023	RAMENDRA PRASAD DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	PP, ASSAM
14	Crl.Pet./795/2023	MD. MAINUDDIN HOQUE Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN	PP, ASSAM
15	Crl.Pet./804/2023 WITH LCR 1 FILE, FIXED	GUDIYA SINGH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B. DAS	PP, ASSAM
16	Crl.Pet./820/2023	ANUPJYOTI DEKA AND 3 ORS Versus CHAYANIKA DAS	MD E AHMED MD. I HUSSAIN	
17	Crl.Pet./839/2023 FIXED	BALLY YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. DITUL DAS	PP, ASSAM
		ADMISSION		
18	WP(C)/4232/2022 PART-HEARD	SMTI. BIJAYA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
19	Crl.Pet./1121/2022 WITH LCR(8 PARTS), FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR P KATAKI (R-2) MR D CHAKRABORTY (R-2) MRS R BEGUM (R-2) PP, ASSAM
		BAIL HEARING (BA)		
20	Bail Appln./2533/2023 AB 2529/2023(D/O), FIXED	JIBAN DAS Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
21	Bail Appln./2776/2023 FIXED	MD. SOPIEN BADSHA @ SAFIQUE Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR A MOTALIB MR S HUSSAIN	PP, ASSAM
22	Bail Appln./2800/2023 FIXED	ATISH KR TIWARI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MS A GOGOI	PP, ASSAM
		BAIL HEARING		
23	AB/1749/2022 FIXED	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
24	AB/3013/2022 WITH LCR, FIXED	KAJI HOBI BUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY	PP, ASSAM
	WITH			
25	Crl.Pet./714/2021	KAJI HOBI BUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S KALITA (R-2) MR. S KAKATI (R-2) MR P DAS (R-2) PP, ASSAM
26	AB/169/2023	MUNINDRA BOLIN KONWAR @ MUNINDRA KONWAR Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM

27	AB/570/2023 FIXED	MD. FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	
	WITH			
28	AB/2182/2023	FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	
29	AB/581/2023 FIXED	RAMESH KUMAR @ RAMESH KUMAR CHOUDHARY Versus THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
30	AB/1228/2023 FIXED	TRIDIP KUMAR BORA Versus THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
31	AB/1554/2023 FIXED	SARBESWAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
	WITH			
32	AB/66/2023	PRABHAT RAJBONGSHI AND 3 ORS Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
33	AB/1770/2023 FIXED	DEBAJIT NATH Versus STATE OF ASSAM	MR P KALITA	PP, ASSAM
34	AB/2088/2023 FIXED	SAMIR ALI BIN AHMED Versus THE STATE OF ASSAM	MS F AHMED MR. T ISLAM MS K DAS	PP, ASSAM
35	AB/2120/2023 FIXED	SALIM AHMED Versus THE STATE OF ASSAM	MR P DEKA MR. M AHMED	PP, ASSAM
36	AB/2286/2023 FIXED	SYED JAVED KAISAR AND 2 ORS. Versus THE STATE OF ASSAM	MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	MR. A ROY (INFORMANT) PP, ASSAM
37	AB/2397/2023 FIXED	DINESH KUMAR SHARMA Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
38	AB/2446/2023 FIXED	BIJAY ROY Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
39	AB/2638/2023 FIXED	MOHENDRA NATH BORAH AND 4 ORS. Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	MR G KAKOTI MR. P THAKURIA PP, ASSAM
40	AB/2724/2023 FIXED	JEHERUL HOQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR A HUDA	PP, ASSAM
41	AB/2796/2023 FIXED	MD. RUBUL AHMED Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
42	AB/2847/2023 FIXED	AFJAL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
<u>ORDERS</u>				
43	CrI.A./251/2018 WITH OFFICE NOTE, LCR (2 BUNDLES), FIXED	SRI KRISHNA MOHAN PRASAD Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MR. S C KEYAL SC, CBI

44	WITH CrI.A./243/2018	PRADIP TALUKDAR Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS	MR. S C KEYAL SC, CBI
45	I.A.(CrI.)/598/2022 <u>0 Y 11 M 24 D</u> :WITH LCR 5 FILES in CrI.A./246/2022 WITH CrI.A./246/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
46	CrI.Pet./1108/2022 WITH LCR 1 FILE	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR. KALYAN KUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MS RUKMINI BARUA MS PADMINI BARUA MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SIRAJ CHOUDHURY (R-2) PP, ASSAM PP, ASSAM
47	CrI.Pet./206/2023	BIJAY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	PP, ASSAM
48	CrI.A./208/2023 <u>1 Y 5 M 7 D</u> :WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(CrI.)/488/2023 in CrI.A./208/2023	JINTU SENSUWA @ JINTU SENSUA AND ANR Versus THE STATE OF ASSAM AND ANR.	MS. P BORAH	PP, ASSAM
49	CrI.Rev.P./259/2023	JINTU SENSUWA @ JINTU SENSUA AND ANR Versus THE STATE OF ASSAM AND ANR. RAM AVATAR CHOUHAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. P BORAH MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
50	CrI.Pet./322/2023 WITH LCR 1 FILE	MD. JABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY S RABHA	A W AMAN (R- 2) MS SURAYA RAHMAN (R- 2) MR SARFRAZ NAWAZ (R- 2) MR S A BARBHUYAN (R- 2) MR S T ADNAN (R- 2) SAMIM RAHMAN (R- 2) PP, ASSAM
51	I.A.(CrI.)/619/2023 WITH LCR 4 FILES, FIXED in CrI.A./278/2019 WITH CrI.A./278/2019	SRI JAY CHANDRA GOGOI, Versus STATE OF ASSAM AND ANR	MR. B CHETRI	PP, ASSAM
52	I.A.(CrI.)/696/2023 CRL.PET. 639/2023(D/O) in CrI.Pet./639/2023	SRI JAY CHANDRA GOGOI Versus STATE OF ASSAM AND ANR LALMAMUD BOKSA Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA MS J HAZARIKA MS J HAZARIKA MS N AKTAR	PP, ASSAM
53	I.A.(CrI.)/700/2023 in CrI.Rev.P./298/2023 WITH CrI.Rev.P./298/2023 WITH I.A.(CrI.)/673/2023 in CrI.Rev.P./298/2023 WITH I.A.(CrI.)/707/2023 in CrI.Rev.P./298/2023	ALIBOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR ALIBOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR. ALIBOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A GOGOI MR. A GOGOI MR. M K BAROOAH MR. A GOGOI MR. M K BAROOAH MR. A GOGOI MR. A GOGOI MR. A GOGOI	PP, ASSAM PP, ASSAM PP, ASSAM

HEARING

54	I.A.(CrI.)/312/2023 WITH LCR 2 FILES, FIXED in CrI.Pet./1264/2022 WITH CrI.Pet./1264/2022	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
		DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CrI.Pet./817/2023	ABDUL ALIM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R TALUKDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./2383/2023 FIXED	BISTI RAM DAIMARY Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
3	Bail Appln./2746/2023 FIXED	MRIDUL BHUYAN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
<u>BAIL HEARING</u>				
4	AB/711/2023 FIXED	VISHNU KUMAR @ VISHNU BIYANI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
5	AB/1536/2023 FIXED	AJAY KUMAR RAY AND 4 ORS Versus THE STATE OF ASSAM	MR D MEDHI MR P SONOWAL	PP, ASSAM
6	AB/1876/2023 FIXED	NABAJYOTI KALITA Versus THE STATE OF ASSAM	MR. P P DUTTA MR. A A R KARIM MR. P DUTTA MR. A DEB	Mukesh Sharma (informant) PP, ASSAM
7	AB/1953/2023 FIXED	GURU PRATAP SINGH @ GOPI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
8	AB/2163/2023 FIXED	BIMAL SARKAR Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. P DUTTA MS B CHOUDHURY	PP, ASSAM
9	AB/2211/2023 FIXED	JUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	A W AMAN MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

10 AB/2455/2023
FIXED

ABDUS SOBUR AHMED
Versus
THE STATE OF ASSAM

MR H R A CHOUDHURY
MR. A M AHMED
P. GHOSH

Ms. R. R. BORAH
MR. A A R KARIM
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023